

COMMITTEES

2022-23

(A REVIEW)



**HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH**

2023

PREFACE

The brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2022-23 :-

1. Committee on Public Accounts.
2. Committee on Public Undertaking.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Business Advisory Committee.
8. Rules Committee.
9. Committee on Privileges.
10. House Committee.
11. Committee on Petitions.
12. Committee on Local Bodies & Panchayati Raj Institutions.
13. Subject Committee on Public Health, Irrigation, Power & Public Works (B&R)
14. Subject Committee on Education & Technical Education, Vocational Education, Medical Education and Health Services.
15. Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Haryana Vidhan Sabha.

Chandigarh:

R. K. Nandal,
Secretary.

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Review 2022-23

COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2022-2023 was nominated on 20th April, 2022 by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 04th March, 2022 authorizing him to nominate the Members of the Committee on Public Accounts for the year 2022-2023 under Rule 231 (1) of the Rules of Procedure and Conduct of Business in the Haryana legislative Assembly.

The Committee fixed/held total number of meetings 62+6=68 during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of Members	Number of meetings attended	
1.	Shri Varun Chaudhary, MLA	Chairperson	63
2.	Dr. Abhe Singh Yadav, MLA	Member	24
*3.	Shri Subhash Sudha, MLA	Member	06
4.	Shri Narender Gupta, MLA	Member	30
5.	Smt. Nirmal Rani, MLA	Member	51
6.	Shri Amit Sihag, MLA	Member	46
7.	Smt. Shailly, MLA	Member	38
8.	Shri Jogi Ram Sihag, MLA	Member	54
9.	Shri Randhir Singh Gollen, MLA	Member	49
**10.	Shri Bhavya Bishnoi, MLA	Member	11
*	Shri Subhash Sudha, MLA, resigned from the membership of the Public Accounts Committee of Haryana Vidhan Sabha w.e.f. 13 th July, 2022 vide this Secretariat notification No. HVS/PAC-1/2022-23/62, dated 13 th July, 2022.		
**	Shri Bhavya Bishnoi, MLA, as member to serve on the Committee on Public Accounts of Haryana Vidhan Sabha w.e.f. 24 th November, 2022 for the remaining period of the year 2022-23, vide this Secretariat notification No. HVS/PAC-1/2022-23/83, dated 24 th November, 2022.		

Reports Examined

The Committee examined the Reports of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors & State Finances for the year ended 31st March, 2020 & Reports on Revenue Sector for the year ended 31st March, 2017, 31st March, 2018, 31st March, 2019 and 31st March, 2020.

Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted in each meeting are given in the following table:—

Sr. No.	Date of Meetings	Number of Members present	Business transacted
1.	26.04.2022	08	The Additional Secretary, Haryana Vidhan Sabha welcomed the Members of the Committee and explained the Scope and function of the Committee and the Committee chalked out the programme to take up the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors & State Finances for the year ended 31 st March, 2020 & Report on Revenue Sector for the year ended 31 st March, 2017, Report on Revenue Sector for the year ended 31 st March, 2018, Report on Revenue Sector for the year ended 31 st March, 2019 and Report on Revenue Sector for the year ended 31 st March, 2020
2.	27.04.2022	06	The Committee scrutinized the replies received from the Transport Department and Mines and Geology Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2017
3.	04.05.2022	06	The Committee scrutinized the replies received from the Revenue & Disaster Management Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2017.
4.	10.05.2022	07	The Committee orally examined the Principal Secretary to Government Haryana; Transport Department in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2017. and the Committee scrutinized the replies received from Urban Local Bodies, Labour & Sports and Youth Affairs Department in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors for the year ended 31 st March, 2020.

5.	11.05.2022	08	The Committee orally examined the Additional Chief Secretary to Government Haryana Revenue & Disaster Management Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2017 and the Principal Secretary to Government Haryana Mines and Geology Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2017.
6.	17.05.2022	08	The Committee scrutinized the replies received from the Revenue & Disaster Management Department and Transport Department in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2018.
7.	18.05.2022	07	The Committee scrutinized the replies received from the Mines and Geology Department in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2018.
8.	24.05.2022	08	The Committee orally examined the Principal Secretary to Government Haryana Transport Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2018 and The Committee orally examined the Additional Chief Secretary to Government Haryana Revenue & Disaster Management Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2018.
9.	25.05.2022	06	The Committee orally examined the Principal Secretary to Government Haryana Mines and Geology Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2018
10.	15.06.2022	03	Resumption of orally examined the Principal Secretary to Government Haryana; Mines and Geology Department in respect of the agenda left over from the meeting held on 25 th May, 2022.

11.	21.06.2022	04	The Committee scrutinized the replies received from Food and Supplies, Town & Country Planning & Public Health Engineering Department in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors for the year ended 31 st March, 2020.
12.	22.06.2022	01	No business could be transacted for want of quorum.
13.	05.07.2022	05	The Committee orally examined the Additional Chief Secretary to Government Haryana Excise and Taxation Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2017
14.	06.07.2022	05	Resumption of the oral examination of the Additional Chief Secretary to Government Haryana Excise and Taxation Department , in respect of the agenda left over from the meeting fixed for 05 th July, 2022.
15.	12.07.2022	06	(i) The Committee orally examined the Additional Chief Secretary to Government Haryana Sports and Youth Affairs Department, in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors for the year ended 31st March, 2020. (ii) The Committee orally examined the Additional Chief Secretary to Government Haryana Labour Department, in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors for the year ended 31st March, 2020. (iii) The Committee orally examined the Principal Secretary to Government Haryana Urban Local Bodies Department, in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors for the year ended 31st March, 2020.
16.	13.07.2022	04	(i) The Committee orally examined the Additional Chief Secretary to Government Haryana Town & Country Planning

			Department, in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors & State Finances for the year ended 31st March, 2020. (ii) The Committee orally examined the Additional Chief Secretary to Government Haryana Food, Civil Supplies and Consumer Affairs Department, in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors & State Finances for the year ended 31st March, 2020. (iii) The Committee orally examined the Principal Secretary to Government Haryana Public Health Engineering Department, in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors & State Finances for the year ended 31st March, 2020.
17.	19.07.2022	08	The Committee scrutinized the replies received from the Excise and Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2018.
18.	26.07.2022	05	(1) The Committee scrutinized the replies to the paras of the reports of Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2020 received from the indicated below: - (i) Women and Child Development Department; (ii) Secondary Education Department; (iii) Science and Technology Department; (iv) Transport Department; (v) Finance (T&A) Department; (vi) Industries and Commerce Department; (vii) Skill Development and Industrial Training Department; (viii) Animal Husbandry and Daring Department;

			(ix) Home Department; (x) Health Department; (xi) Public Relations and Languages Department; (xii) Social Justice & Empowerment Department; (xiii) Irrigation and Water Resources Department; and (xiv) Environment & Climate Change Department. (2) Resumption of scrutiny of the replies received from the Excise and Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2018.
19.	02.08.2022	08	(1) The Committee scrutinized the replies to the paras of the reports of Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2020 received from the indicated below: - (i) Forest Department; (ii) Technical Education Department; (iii) Development & Panchayats Department; (iv) Co-operation Department; (v) Skill Development and Industrial Training Department; (vi) Tourism Department; and (vii) Rural Development Department; (2) Resumption of scrutiny of the replies received from the Excise and Taxation Department Haryana in respect of various Paragraphs of the Agenda of the left over from the meeting held on 26th July, 2022.
20.	03.08.2022	06	Drafting and finalization of 83rd and 84th Reports of the Committee.
21.	16.08.2022	05	The Committee scrutinized the replies received from the Public Works (B&R) Department, Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.

22.	17.08.2022	05	(1) The Committee orally examined the Principal Secretary to Government Haryana Transport Department, in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31st March, 2019. (2) The Committee orally examined the Principal Secretary to Government Haryana, Transport Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
23.	23.08.2022	06	The Committee orally examined the Additional Chief Secretary to Government Haryana Excise and Taxation Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2017.
24.	24.08.2022	05	Resumption of the oral examination of the Additional Chief Secretary to Government Haryana Excise and Taxation Department , in respect of the agenda left over from the meeting fixed for 23 rd August, 2022.
25.	30.08.2022	06	The Committee orally examined the Additional Chief Secretary to Government Haryana, Public Works (B&R) Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
26.	31.08.2022	06	The Committee scrutinized the replies received from the Revenue & Disaster Management Department and Transport Department in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2019.
27.	06.09.2022	08	The Committee orally examined the Additional Chief Secretary to Government Haryana, Public Health Engineering Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.

28.	07.09.2022	07	The Committee scrutinized the replies received from the Irrigation & Water Resources Department , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
29.	13.09.2022	06	The Committee orally examined the Additional Chief Secretary to Government Haryana, Forest and Wildlife Department with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
30.	14.09.2022	06	The Committee scrutinized the replies received from the Rural Development Department , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
31.	20.09.2022	05	The Committee orally examined the Additional Chief Secretary to Government Haryana Revenue and Disaster Management Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2019.
32.	21.09.2022	05	The Committee orally examined the Additional Chief Secretary to Government Haryana Mines and Geology Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2019.
33.	27.09.2022	07	(1) The Committee scrutinized the replies received from the Animal Husbandry & Dairying Department , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports. (2) The Committee scrutinized the replies received from the Revenue & Disaster Management Department in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2020.

34.	28.09.2022	06	The Committee orally examined the Additional Chief Secretary to Government Haryana, Rural Development and Development & Panchyats Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
35.	07.10.2022	03	The Committee scrutinized the replies to the various paras of the various reports with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts received from the indicated below:- (i) Sports and Youth Affairs Department; (ii) Women and Child Development Department; (iii) Architecture Department; (iv) Archaeology & Museums Department; (v) Technical Education Department; and (vi) Printing and Stationery Department.
36.	11.10.2022	06	(1) The Committee scrutinized the replies received from the Home Department , Haryana with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports. (2) The Committee scrutinized the replies received from the Excise and Taxation Department , Haryana with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its 85 th Report.
37.	12.10.2022	06	(1) The Committee orally examined the Chief Secretary to Government Haryana and Home Secretary with regard to the promotions in the rank of Additional Director General of Police in Excess of the Sanctioned Posts. (2) The Committee orally examined the Additional Chief Secretary to Government Haryana, Home Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.

38.	18.10.2022	07	The Committee orally examined the Commissioner & Secretary to Government Haryana, Social Justice and Empowerment Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
39.	19.10.2022	03	The Committee scrutinized the replies received from the Housing Department , Haryana with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
40.	09.11.2022	03	The Committee orally examined the Additional Chief Secretary to Government Haryana, Housing for All Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
41.	15.11.2022	06	The Committee scrutinized the replies received from the Science and Technology and Medical Education & Research Department , Haryana with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
42.	16.11.2022	03	The Committee scrutinized the replies received from the Higher Education Department , Haryana with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
43.	22.11.2022	04	The Committee scrutinized the replies received from the Sports and Youth Affairs and School Education Department , Haryana with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
44.	23.11.2022	03	(1) The Committee orally examined the Principal Secretary to Government Haryana, Technical Education Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.

			(2) The Committee orally examined the Principal Secretary to Government Haryana, Higher Education Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
45.	29.11.2022	03	(1) The Committee orally examined the Commissioner, Gurugram regarding Non-supply of replies with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in PAC reports. (2) The Committee orally examined the Commissioner, Hisar Division regarding Non-supply of replies with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in PAC reports.
46.	30.11.2022	02	No business could be transacted for want of quorum.
47.	06.12.2022	06	The Committee orally examined the Commissioner & Secretary to Government Haryana, Irrigation & Water Resources Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
48.	07.12.2022	03	The Committee orally examined the Additional Chief Secretary to Government Haryana, Industries & Commerce Department with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.
49.	13.12.2022	08	(1) The Committee orally examined the Additional Chief Secretary to Government Haryana Revenue and Disaster Management Department, in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31st March, 2020. (2) Drafting and finalization of 85th Report of the Committee.

50.	14.12.2022	05	The Committee scrutinized the replies to the various paras of the various reports with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts received from the indicated below: - (i) Art and Culture Affairs Department; (ii) Power (Chief Electrical Inspector) Department; (iii) Information, Public Relations & Languages Department;
51.	03.01.2023	08	The Committee orally examined the Commissioner, Gurugram Divisions, Haryana, with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its 73 rd report.
52.	04.01.2023	06	The Committee scrutinized the replies received from the Commissioner, Hisar Division, Haryana , with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its 72 nd report.
53.	10.01.2023	09	The Committee scrutinized the replies received from the Excise and Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31 st March, 2019.
54.	17.01.2023	06	The Committee scrutinized the replies received from the Excise and Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31 st March, 2020.
55.	18.01.2023	04	The Committee orally examined the Additional Chief Secretary to Government Haryana Excise and Taxation Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2019.
56.	24.01.2023	05	The Committee scrutinized the replies received from the Agriculture & Farmers Welfare Department (C.C.S. Haryana Agriculture University, Hisar) , Haryana with regard to the implementation of the observations/ recommendations of the Committee on Public Accounts as contained in its various reports.

57.	25.01.2023	07	The Committee scrutinized the replies received from the Agriculture & Farmers Welfare Department (Haryana State Agriculture Marketing Board) , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
58.	31.01.2023	08	The Committee orally examined the Commissioner, Hisar Divisions, Haryana, with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its 72 nd report.
59.	01.02.2023	07	Resumption of the oral examination of the Commissioner & Secretary to Government Haryana Excise and Taxation Department , in respect of the agenda left over from the meeting fixed for 06 th December, 2022.
60.	07.02.2023	06	Drafting of 86th Report of the Committee.
61.	08.02.2023	05	The Committee orally examined the Additional Chief Secretary to Government Haryana Excise and Taxation Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31 st March, 2020.
62.	14.02.2023	05	(1) Finalization of 86th Report of the Committee. (2) Drafting and finalization of 87th Report of the Committee.

The Committee held its own meetings and orals outside Chandigarh as detailed below: -

Sr. No.	Date of Meetings & Place	Number of Members present	Business transacted
1.	27.05.2022 (Shimla)	04	The Committee scrutinized the replies received from the Excise and Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31 st March, 2017.
2.	28.05.2022 (Shimla)	04	Resumption of scrutiny of the replies received from the Excise and Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31 st March, 2017.

3.	27.06.2022 (Bangalore)	03	(i) Meeting with the Sister Committee on Karnataka Legislative Assembly at Committee Room of Vidhan Sabha Bangalore; (ii) Meeting of the Committee on Public Accounts with the officers of Horticulture Department of Karnataka at Lal Bagh Garden, Bangalore (Karnataka).
4.	29.06.2022 (Mysore)	03	The Committee scrutinized the replies received from Agriculture and Farmers Welfare, Art and Cultural Affairs and Civil Aviation Department in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors for the year ended 31 st March, 2020.
5.	30.06.2022 (Madikeri)	03	Scrutiny of replies received from Transport department with regard to implementation of the observations/ recommendations of the Public Accounts Committee as contained in its various Reports.
6.	01.07.2022 (Mangaluru)	02	No business could be transacted for want of quorum.

REPORT PRESENTED

The Committee presented its 83rd Report on the Reports of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors & State Finances for the year ended 31st March, 2020 to the house on dated 10th August, 2022, & 84th, 85th, 86th and 87th Reports on the Reports of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31st March, 2017, 31st March, 2018, 31st March, 2019 and 31st March, 2020 to the house on dated 10th August, 2022, 26th December, 2022 and 21st March, 2023 respectively.

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

REVIEW 2022-23**(COMMITTEE ON PUBLIC UNDERTAKINGS)**

The Committee on Public Undertakings for the year 2022-2023 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 4th March, 2022, authorizing him to nominate the Chairperson and Members of the Committee on Public Undertakings for the year 2022-2023 on 20th April, 2022 which was notified vide Haryana Vidhan Sabha Secretariat Notification No.1-CPU/2022-2023/40, dated 20th April, 2022.

The Committee fixed/held 45 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:

No.	Name of the Members		Name of meetings attended
1.	Shri Aseem Goel, M.L.A.	Chairperson	40
*2.	Dr. Raghuvir Singh Kadian, M.L.A.	Member	--
3.	Shri Dura Ram, M.L.A.	Member	17
4.	Shri Pardeep Chaudhary, M.L.A.	Member	19
5.	Dr. Krishan Lal Middha, M.L.A.	Member	36
6.	Shri Mohan Lal Badoli, M.L.A.	Member	41
7.	Shri Sita Ram Yadav, M.L.A.	Member	38
8.	Shri Chiranjeev Rao, M.L.A.	Member	30
9.	Shri Kuldeep Vats, M.L.A.	Member	28
**10.	Shri Neeraj Sharma, M.L.A.	Member	24

*Dr. Raghuvir Singh Kadian, MLA was resigned from the Membership of the Committee on Public Undertakings on 05.05.2022 and his resignation was accepted by the Hon'ble Speaker with effect from 05th May, 2022.

**Shri Neeraj Sharma, MLA was appointed as Member of the Committee on Public Undertakings w.e.f. 10.05.2022 for the remaining period of the year 2022-23.

Meeting held and Business transacted.

The details showing dates of meeting held, the number of Members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meeting	Members Present	Business Transacted
1.	27.04.2022	7	Joint Secretary, Haryana Vidhan Sabha Welcomed the Chairperson and Members of the Committee and discussed the Scope and Functions of the Committee.
2.	30.04.2022 Gurugram	6	The Committee scrutinized the replies received from UHBVNL for Para No. 42 of 53 rd Report of C.O.P.U. for the year 2006-07. Para No. 06 of 57 th Report of C.O.P.U. for the year 2010-11 of DHBVNL, Para No. 01 of 61 st Report of C.P.U. for the year 2014-15 of DHBVNL, Para No. 02 of 61 st Report of C.P.U. for the year 2014-15 of DHBVNL, Para No 04 of 61 st Report of C.P.U. for the year 2014-15 of DHBVNL.
3.	04.05.2022	6	The Committee scrutinized the replies received from the Industries and Commerce Department with regard to Para Nos 5.1 to 5.3 of the Report of the C&AG of India for the year 2018-19 (Social, General and Economic Sectors) relating to the Haryana State Industrial & Infrastructure Development Corporation Limited.
4.	10.05.2022	7	Oral examination of the Additional Chief Secretary to Government Haryana, Power Department with regard to Para No. 3.6 & 3.7 of the Reports of the C&AG of India for the Year 2018-19 (Social, General and Economic Sector) relating to Uttar Haryana Bijli Vitran Nigam Limited.
5.	17.05.2022	7	Oral examination of the Additional Chief Secretary to Government Haryana, Cooperation Department to examine whether the affairs of Haryana State Cooperative Agriculture & Rural Development Bank limited and Haryana State Cooperative Apex Bank (Harco Bank) are being managed in accordance with sound business principles and prudent commercial practices in the context of its autonomy and Efficiency.
6.	24.05.2022	7	Oral examination of the Additional Chief Secretary to Government Haryana, Agricultures and Farmers Welfare Department with regard to Para No. 5.6&5.7 of the report of the C&AG of India for the year 2018-19 (Social, General and Economic

			Sectors) Relating to Haryana Agro Industries limited and Haryana Warehousing Corporation Limited.
7.	31.05.2022	9	The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3.3 to 3.5 of the Report of the C&AG of India for the Year 2018-19 (Social, General and Economic Sectors) relating to DHBVNL. Study tour to the States of Andhra Pradesh and Telangana from 27.06.2022.
8.	09.06.2022	3	Paper Placed Before the Committee Letter No. 10/05/2022 Power dated 24.05.2022 received from the office of Additional Chief Secretary to Government, Haryana, Power Department sending therewith information regarding constitution of committee of officers to investigate the reasons for the conversion of 06 No. unmanned 33 KV Sub-Stations to manned 33 KV Sub-Stations during the year 2017 in respect of Para No. 3.6 was placed before the Committee. The Committee noted its contents. 1. The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3.1 to 3.5 of the Report of the C &AG of India for the year 2018-19 (Economic and Social Sectors) relating to the DHBVNL 2. The Committee also scrutinized the replies received from the Health Department in respect of reply to the questionnaire (Sr. No. 1 to 14) framed by the Committee relating to Haryana Medical Services Corporation Limited.
9	20.06.2022 New Delhi	4	The Committee scrutinized replies received from the Haryana State Industrial and Infrastructure Development Corporation Limited relating to paragraphs of various reports and made the following recommendations:- Para No.4 of 57th Report: Irregular allotment and non-auction of commercial Plot at Gurugram Para No. 4 of 58th Report: M/s R.K. Ispat Ltd. Para No. 8 of 60th Report: M/s Sonu Textiles Ltd. Bhiwani.
10.	23.06.2022	5	Oral examination of the Additional Chief Secretary to Government Haryana, Environment and Climate Change Department in respect of complaint received in the office of the Hon'ble Speaker

			regarding allegations of wrong practiced by the officers of Haryana State Pollution Control Board.
11.	26.06.2022 Gurugram	4	The Committee chalked out the study tour programme which was to be undertaken by the Committee w.e.f. 27.06.2022 to 01.07.2022 to States of Andhra Pradesh and Telangana.
12.	28.06.2022 Tirumala, Tirupati	5	The Committee scrutinized the Para No. 13 of 49 th Report, Para No. 1 of 66 th Report, Para No. 2 of 66 th Report Haryana State Warehousing Corporation, Panchkula
13.	29.06.2022 Hyderabad	6	Discussion with the Secretary Telangana Legislative Assembly, Hyderabad. The Committee examines the Audit Paras contained in the reports of the Comptroller & Auditor General of India which would be laid on the Table of the House.
14.	29.06.2022 Ramoji Hyderabad	6	Discussion with the senior officers of Telangana State Film Development Corporation Limited.
15.	30.06.2022 Srisailam (Andhra Pradesh)	4	The Committee reviewed the study tour programme undertaken by the Committee to the States of Andhra Pradesh and Telangana w.e.f. 27.06.2022 to 01.07.2022
16.	06.07.2022 Surajkund, (Faridabad)	5	The Committee Scrutinized the replies received from the Government with regard to Para No. 2 (Review) of the Report of the C&AG of India for the year 2018-19 (Economic and Social Sectors) relating to the Haryana Vidyut Parsaran Nigam Limited.
17.	12.07.2022	8	1. Oral Examination of the Additional Chief Secretary to Government, Haryana, Power Department with Regard to Para No. 3.3 to 3.5 of the Report of the C&AG of India for the year 2018-19 (Social, General and Economic Sectors) Relating to Dakshin Haryana Bijli Vitran Nigam Limited. 2. Oral Examination of the Additional Chief Secretary to Government, Haryana, Health Department to examine the point-wise reply received to the questionnaire (SR. No. 1 to 14) Framed by the Committee Relating to Haryana Medical Services Corporation Limited.
18.	19.07.2022	7	Paper placed before the Committee. Letter No. HAICL/2022/3272 dated 14.07.2022 received from Shri Rohit Yadav, HCS, Managing

			Director, HAICL, Panchkula in regard to interim reply of Para N.5.7 of the Report No.2 of 2020 regarding misappropriation of Custom Milled Rice on the report of Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economic Sector) for the year ended 31 st March, 2019 of Haryana Government to the State Legislature, was placed before the Committee. The Committee noted the contents thereof.
19.	27.07.2022	7	oral examination of the additional Chief Secretary to Government, Haryana, Agriculture & Farmers welfare Department in regard to the implementations/ Recommendations contained in Para Nos. 17, 20, 21 of 52nd report and 6 & 7 of 58th Report Haryana Agro Industries Corporation Limited. 1. Para No. 20 (52nd Report) : Loss in Disposal of Paddy. 2. Para No.21 (52nd Report) : Doubtful recovery due to acceptance of defective. 3. Para No. 6 (58th Report) : Loss due to non adherence to linkage plan. 4. Para No. 7 (58th Report); Undue benefit of supplier.
20.	02.08.2022	8	Paper placed before the Committee/ Postponement of oral examination. 1. Letter No. 1600/AC dated 01/08/2022 received from the Dy. General Manager-III, Haryana State Roads & Bridges Development Corporation Ltd., Panchkula requesting for the postponement of oral examination of ACS PWD (B&R) fixed for 02.08.2022, was placed before the Committee. The Committee acceded to the request made therein and decided to orally examine the department representatives of the said department in one of its subsequent meetings. 2. Memo No. Secy/ACSPWD/129465 dated 02/08/2022 received from the office of Additional Chief Secretary, Public Works (B&R) Department requesting for the postponement of oral examination, was placed before the Committee. the Committee acceded to the request made therein and decided to orally examine the departmental representatives of the said department in one of its subsequent meetings.

			The Committee Scrutinized the replies in regard to Para No. 5.4 & 5.5 of the Report of the C&AG of India for the year 2018-19 relating to Haryana Roads & Bridges Development Corporation Limited.
21.	16.08.2022	7	Resumption of oral examination of the Additional Chief Secretary to Government, Haryana, Industries and Commerce Department in respect of agenda left over from the meeting held on 19th July, 2022 relating to Haryana State Industrial and Infrastructure Development Corporation Limited. 1. Para No. 5.2 : Imprudent resource mobilization for financing of mass rapid transport system. 2. Para no. 5.1: Hiring of Public Relation Agency at higher rates. Oral examination of the Additional Chief Secretary to Government, Haryana, P.W. (B&R) Department with regard to Para No. 5.4 & 5.5 of the report of the C & AG of India for the year 2018-19 (Social, General & Economic Sectors relating to Roads & Bridges Development Corporation Limited. Para No. 5.4 : The company did not deposit advance Income Tax and delayed filing of Income Tax Return resulting in avoidable payment of interest of Rs. 9.09 crore. (Para Drop) 2. Para No. 5.5 : The company did not invest surplus funds at the maximum available rates of interest and lost the opportunity to earn interest of Rs. 40.41 lakh. (Para Drop)
22.	23.08.2022	6	The Committee scrutinized the replies received from the Power department with regard to Para Nos. 3.1 and 3.2 of the Report of the C & AG of India for the year 2018-19 (Economic and social Sectors) relating to the Haryana Power Generation Corporation Limited.
23.	30.08.2022	7	The Committee scrutinized the replies received from the Government with regard to Para No. 2 (Review) of the Report of the C & AG of India for the year 20108-19 (Social General and Economic Sectors) relating to Haryana Vidyut Parsaran Nigam Limited.
24.	06.09.2022	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Environment and Climate Change in respect of complaint received in the office of the Hon'ble Speaker regarding allegations of wrong practices by the Officer(S) of Haryana State Pollution Control Board.

			Oral examination of the Principal Secretary to Government, Haryana, Town & Country Planning Department to examine the questionnaire (Sr. No. 1 to 14) framed by the Committee relating to Haryana Mass Rapid Transport Corporation Limited (HMRTC)
25.	13.09.2022	5	Papers placed before the Committee. 1. Letters No. 1920/AC/HSRDC/ 2022 dated 13.09.2022 received from the Deputy General Manager-1, Haryana State Roads & Bridges Development Corporation Ltd., Panchkula, sending therewith the information asked by the Committee in its meeting held on 16.08.2022, was placed before the Committee. The Committee noted its contents. 2. Letters No. 1921/AC/HSRDC/2022 dated 13.09.2022 received from the Deputy General Manager-1, Haryana State Roads & Bridges Development Corporation Ltd., Panchkula, sending therewith the information asked by the Committee in its meeting held on 16.08.2022. The committee noted its contents. 3. Letter No. 1788/AC dated 01.09.2022 received from the Managing Director, HSRDC, Panchkula sending therewith the information asked by the Committee in its meeting held on 16.08.2022, was placed before the Committee. The Committee noted its contents.
26.	20.09.2022	7	Paper placed before the Committee. Letter No. AO/2022/5095 dated 07.09.2022 received from the Managing Director, Haryana Agro Industries Corporation Limited sending therewith the status of Court No. 17(52nd Report) asked by the Committee in its meeting held on 27.07.2022. The Committee scrutinized the replies received from the Government with regard to implementation of recommendations/observations as contained in Para Nos. 04 of 57th Report, 04 of 58th Report and 08 of 60th Report of the Committee on Public Undertakings relating to the Haryana State Industrial & Infrastructure Development Corporation limited and made the following observations/ recommendations. 1. Para No. 4 of 57th Report : Irregular allotment and non-auction of commercial plot at Gurgaon.

			After going through the contents of the reply, the Committee observed that the matter is sub-judice, hence decided to keep this para pending for oral examination. (The para was kept pending) 2. Para No.04 of 58th Report : M/s R.K. Ispat Ltd. As the recovery is pending in this paragraph, therefore, the Committee decided to keep this para pending for oral examination. (the para was kept pending) 3. Para No. 8 of 60th Report : M/s Sonu Textiles Ltd., Bhiwani.
27.	27.09.2022	5	Oral examination of the Principal Secretary to Government, Haryana, Power Department with regard to Para No. 2 (Review) of the report of the C&AG of India for the year 2018-19 (Social General and Economic sectors) relation to Haryana Vidyut Parsaran Nigam Limited.
28.	07.10.2022 New Delhi	4	Scrutiny of the replies received from the Power Department, Para No. 1 (58 th Report), Para No. 2 (60 th Report) Para No. 2 (61 st Report), Para No. 4 (61 st Report) Para No. 4(61 st Report), Para No. 1 (64 th Report)
29.	10.10.2022	5	Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Welfare Department to examine whether the affairs of Haryana State Agriculture Marketing Board are being managed in accordance with sound business principles and prudent commercial practices in the context of its autonomy and efficiency.
30.	17.10.2022 New Delhi	4	Scrutinized the replies received from the Power Department, Haryana, Para No.2 (Review) of the Report of the C & AG of India for the year 2018-19 (Social General& Economic Sectors) relating to Haryana Vidyut Parsaran Nigam Limited.
31.	15.11.2022	6	Memo No. 956/CA-56 dated 11.11.2022 received from the Managing Director, HVPNL, Panchkula sending therewith the information as desired by the Committee in its meeting held on 27.09.2022 was placed before the Committee. Oral examination of the Principal Secretary to Government, Haryana , Power department with regard to Para No. 2 (Review) of the Report of the C & AG of India for the Year 2018-19 (Social, General & Economic Sectors) relating to Haryana Vidyut Parsaran Nigam Limited.

32.	22.11.2022	7	The Committee scrutinized the replies received from the Government with regard to Implementations/ Recommendations contained in Para No. 9, 11 & 13 of 55 th report of the Committee on Public Undertakings relating to the Haryana Warehousing Corporation Limited.
33.	29.11.2022	7	Paper placed before the Committee received from the Deputy Secretary to Government Haryana, Cooperation Department, Chandigarh requesting for postponement of the oral examination fixed for 29.11.2022 at 12.45 P.M. Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture & Farmers Welfare Department with regard to Paras No. 3.6 & 3.7 of the C & AG of India for the year 2019-20 (Social, General and Economic Sectors) relating to Haryana Agro Industries Corporation Limited.
34.	03.12.2022 New Delhi	5	The Committee scrutinized the replies received from the Government with regard two Para Nos. 3.1 and 3.2 of the Report of the Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economics Sectors) for the year ended 31st March, 2019 relating to HPGCL and decided to orally examine the departmental representatives in one of its subsequent meetings.
35.	06.12.2022	5	The Committee scrutinized the replies received from the Power Department with regard to Para No. 2.1 (Review) of the Report of the C&AG of India for the year 2018-19 (Social, General and Economic Sectors) relating to Haryana Vidyut Parsaran Nigam Limited.
36.	13.12.2022	7	Resumption of oral examination of the principal Secretary to Government Haryana, Power Department with regard to para No. 2.1 (Review) of the Report of the C&AG of India for the Year 2018-19 (Social, General and Economic Sectors) Relating to Haryana Vidyut Parsaran Nigam Limited.
37.	20.12.2022	4	Resumption of oral Examination of the Principal Secretary to Government, Haryana Power Department with Regard to Para No. 2.1 (Review) of the Report of the C&AG of India for the Year 2018-19 (Social, General and Economic Sectors) Relating to Haryana Vidyut Parsaran Nigam Limited.

38.	03.01.2023	7	Resumption of oral examination of the Principal Secretary to Government, Haryana, Power Department with Regard to Para No. 2.1 (Review) of the Report of the C&AG of India for the year 2018-19 (Social, General and Economic Sectors) relating to Uttar Haryana Vidyut Parsam Nigam Limited and Para Nos 3.1 & 3.2 of the Report of the C&AG of India for the Year 2018-19 (Social, General and Economic Sectors) relating to Haryana Power Generation Corporation Limited.
39.	10.01.2023	9	The Committee scrutinized the replies received from the Government with regard to Para No. 3.4 & 3.5 report of the C & AG of India for the year 2019-20 (Social General & Economic Sectors relating to the Haryana State Industrial and Infrastructure Development Corporation Limited). The Chairman confirmed the proceedings of the meetings held on 13.09.2022, 20.09.2022, 27.09.2022, 07.10.2022, 07.10.2022, 10.10.2022, 17.10.2022, 15.11.2022, 22.11.2022, 29.11.2022, 06.12.2022, 13.12.2022 & 20.12.2022.
40.	17.01.2023	8	The Committee scrutinized the replies received from the Power Department with regard to Para No. 2 (Review) of the Report of the C & AG of India for the year 2018-19 (Social General & Economic Sectors relating to the Haryana State Industrial and Infrastructure Development Corporation Limited).
41.	24.01.2023	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Welfare Department with regard to Para No. 3.8 & 3.9 of the Report of the C & AG of India for the year 2019-20 (Social, General and Economic Sectors) relating to Haryana Warehousing Corporation Limited.
42.	31.01.2023	6	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Industries & Commerce Department with regard to Para No. 5.3 of the report of the C&AG of India for the year 2018-19 (Social, General and Economic Sectors) and Para Nos. 3.4 & 3.5 of the Report of the C & AG of India for the year 2019-20 (Social, General and Economic Sectors) relating to Haryana State Industries and Infrastructure Development Corporation Limited.

			2. Resumption of oral examination of the Additional Chief Secretary to Government, Haryana, Environment and climate change Department in respect of agenda left over from the meeting held on 23rd June 2022 with regard to questionnaire framed by the Committee (Sr. No. 1 To 14) relating to Haryana Pollution Control Board. 3. Oral examination of the Additional Chief Secretary to Government, Haryana, Health & Family Welfare Department regarding non-supply of reply of the Para No. 3.10 of the report of the C&AG of India for the year 2019-20 (Social, General and Economic Sectors) relating to Haryana Medical Services Corporation limited.
43.	07.02.2023	5	Paper placed before the Committee 1. D.O. No. PS/ACSH/2023/31 dated 06.02.2023 received from Additional Chief Secretary to Govt. Haryana, Health & Family Welfare & Medical Education & Research Department, Chandigarh requesting for postponement of the oral examination fixed for 07.02.2023. 2. D.O. No. 977 dated 06.02.2023 received from Principal Secretary to Govt. of Haryana, Chandigarh, Power Department, requesting for postponement of the oral examination fixed for 07.02.2023. 3. The Committee scrutinized the Para No. 3.10 of the Report of the C&AG of India for the year 2019-2020 (Social, General and Economic Sectors) relating to Haryana Medical Services Corporation Limited along with Para. No. 2.1 (Review) of the Report of the C&AG of India for the year 2018-19 (Social, General and Economic Sectors) relating to Haryana Vidyut Parsarn Nigam Limited.
44.	15.02.2023	6	हरियाणा राज्य चिकित्सा सेवाएं निगम लिमिटेड से संबंधित वर्ष 2019-20 (सामाजिक, सामान्य और आर्थिक क्षेत्रों) के लिए भारत के नियंत्रक एवं महालेखापरीक्षक की रिपोर्ट के पैरा संख्या 3.10 के संबंध में अतिरिक्त मुख्य सचिव, हरियाणा सरकार, स्वास्थ्य एवं परिवार कल्याण विभाग का मौखिक परीक्षण।

			2. Oral examination of the Additional Chief Secretary to Government Haryana, Industries & Commerce Department with regard to para No. 5.3 of the Report of the C&AG of India for the year 2019-2020 (Social, General and Economic Sectors) relating to Haryana State Industries and infrastructure Development Corporation Limited. 3. Oral examination of the Principal Secretary to Government, Haryana, Power Department regard to Para No. 2.1 (Review) of the Report of the C&AG of India for the year 2018-19 (Social General & Economic Sectors) relating to Haryana Vidyut Parsaran Nigam Limited.
45	12.03.2023 New Delhi	6	रिपोर्ट का मसौदा तैयार करना/अंतिम रूप देना।

Report Presented

69th Report of the Committee on the Report of C&AG of India for the Year 2019-20 (Social General and Economic Sectors) was presented to the House on 22nd March, 2023.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Estimates

The Committee on Estimates for **the year 2022-2023** consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 04th March, 2022 and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2022-23/44, dated 20th April, 2022.

2. Sh. Harvinder Kalyan, MLA was appointed as Chairperson.
3. The Committee fixed/ held 39 meetings during the period under review.
4. The name of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Members		Number of meeting attended
1.	Shri Harvinder Kalyan, MLA	Chairperson	28
2.	Rao Dan Singh, MLA	Member	09
3.	Shri Jaiveer Singh, MLA	Member	32
4.	Shri Gopal Kanda, MLA	Member	00
*5.	Shri Lakshman Napa, MLA	Member	06
6.	Shri Parmod Kumar Vij, MLA	Member	20
7.	Shri Rajesh Nagar, MLA	Member	27
8.	Shri Mewa Singh, MLA	Member	33
9.	Shri Balraj Kundu, MLA	Member	10
**10.	Shri Subhash Sudha, MLA	Member	22

* Shri Lakshman Napa, MLA has resigned from the membership of the Committee on Estimates, Haryana Vidhan Sabha and his resignation has been accepted by the Hon'ble Speaker w.e.f. 28th June, 2022.

**Shri Subhash Sudha, MLA nominated as a member of the Committee by the Hon'ble Speaker w.e.f. 13th July, 2022 for the remaining period of the year 2022-23.

Meetings held and Business transacted.

The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table:—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	04.05.2022	4	Welcome address and discussion on the Scope & functions of the Committee.
2.	10.05.2022	7	Selection of the Departments to Examine their Budget Estimate for the year 2021-2022 & 2022-23.
3.	17.05.2022	7	The Committee scrutinized the material received from the Public Works (B&R) Department, Haryana in respect of the Budget Estimates for the year 2021-22.
4.	31.05.2022	6	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Rao Dan Singh, a member of the Committee was chosen to preside over the meeting. (ii) The Committee Scrutinized the replies received from the Irrigation and Water Resources Department, Haryana in respect of the questionnaire framed by the Committee on Budget material for the year 2021-22.
5.	09.06.2022	2	No business could be transacted for want of quorum.
6.	21.06.2022	6	The Committee scrutinized the material received from the Public Works (B&R) Department, Haryana in respect of the Budget Estimates for the year 2021-22.
7.	28.06.2022	5	The Committee Resumed the Scrutiny of the material received from the Public Works (B&R) Department, Haryana in respect of the Budget Estimates for the year 2021-22.
8.	05.07.2022	5	The Committee Framed the questionnaire on the material received from the Public Works (B&R) Department Haryana in respect of the Budget Estimates for the year 2021-22.
9.	12.07.2022	6	The Committee scrutinized the material received from the Social Justice & Empowerment Department, Haryana in respect of the Budget Estimates for the year 2022-23.

10.	19.07.2022	5	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Jaiveer Singh, a member of the Committee was chosen to preside over the meeting. (ii) The Committee Resumed the Scrutiny of the material received from the Social Justice & Empowerment Department, Haryana in respect of the Budget Estimates for the year 2022-23. (iii) The Committee decided to undertake a study tour to the Union Territory of Jammu & Kashmir from 15.09.2022 to 21.09.2022.
11.	30.07.2022 (New Delhi)	3	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Jaiveer Singh, a member of the Committee was chosen to preside over the meeting. (ii) The Committee scrutinized the material received from the Welfare of Scheduled Castes and Backward Classes Department, Haryana in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
12.	03.08.2022	5	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Subhash Sudha, a member of the Committee was chosen to preside over the meeting. (ii) Oral examination of the Additional Chief Secretary to Government, Haryana, Finance Department to considered the Supplementary Estimates for the year 2022-23 (1st Instalment).
13.	16.08.2022	4	The Committee partly framed the questionnaire on the material received from the Social Justice & Empowerment Department, Haryana in respect of the Budget Estimates for the year 2022-23.
14.	23.08.2022	4	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Subhash Sudha, a member of the Committee was chosen to preside over the meeting. (ii) The Committee partly framed the questionnaire on the material received from the Social Justice & Empowerment Department, Haryana in respect of the Budget Estimates for the year 2022-23.

15.	30.08.2022	5	The Committee partly drafted/finalization the questionnaire on the material received from the Social Justice & Empowerment Department Haryana in respect of the Budget Estimates for the year 2022-23.
16.	06.09.2022	6	(i) The Committee Scrutinized the material received from the Food, Civil Supplies & Consumer Affairs Department, Haryana in respect of the Budget Estimates for the year 2022-23. (ii) The Committee decided to cancel the study tour to the Union Territory of Jammu & Kashmir from 15.09.2022 to 21.09.2022.
17.	15.09.2022 Gurugram	6	The Committee framed the questionnaire on the material received from the Social Justice & Empowerment Department, Haryana and Food, Civil Supplies & Consumer Affairs Department, Haryana in respect of the Budget Estimates for the year 2022-23.
18.	20.09.2022	5	The Committee partly framed the questionnaire on the material received from the Food, Civil Supplies & Consumer Affairs Department, Haryana in respect of the Budget Estimates for the year 2022-23.
19.	27.09.2022	6	(i) The Committee drafted/finalization the questionnaire on the material received from the Food, Civil Supplies & Consumer Affairs Department, Haryana in respect of the Budget Estimates for the year 2022-23. (ii) The Committee decided to undertake a study tour to the State of Tripura from 17.10.2022 to 19.10.2022.
20.	04.10.2022	3	The Committee finalized the questionnaire on the material received from the Social Justice & Empowerment Department, Haryana and Food, Civil Supplies & Consumer Affairs Department, Haryana in respect of the Budget Estimates for the year 2022-23.
21.	11.10.2022	5	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Subhash Sudha, a member of the Committee was chosen to preside over the meeting.

- (ii) The Committee scrutinized the material received from the Labour Department, Haryana in respect of the Budget Estimates for the year 2022-23.
- | | | | |
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| 22. | 17.10.2022
(Gurugram) | 3 | <p>The Committee Scrutinized the Quarterly Progress Report Quarter ending 30.06.2022 of Public Health Engineering Department, Haryana in respect of implementation of recommendations/observations of Budget Estimate Committee.</p> <p>(ii) The Committee chalked out the study tour programme which was to be undertaken by the Committee w.e.f. 17.10.2022 to 19.10.2022 to the State of Tripura.</p> |
| 23. | 18.10.2022 | 3 | <p>At the outset, Shri Ratan Chakraborty, Hon'ble Speaker of Tripura Legislative Assembly welcomed the Chairperson, Members of the Committee on Estimates and staff of Haryana Legislative Assembly on their arrival at Tripura Legislative Assembly with bouquets of flowers and traditional scarves and meeting with the Hon'ble Speaker, Tripura Legislative Assembly to discussed with its counterpart on the points of common interest.</p> |
| 24. | 15.11.2022 | 5 | <p>The Committee resumed the scrutiny of the material received from the Labour Department, Haryana in respect of the Budget Estimates for the year 2022-23.</p> |
| 25. | 22.11.2022 | 6 | <p>Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department regarding non-supply of replies to the questionnaire framed by the Committee, on the Budget material for the year 2021-22.</p> |
| 26. | 02.12.2022
(Gurugram) | 5 | <p>(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Subhash Sudha, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee Drafted/finalized the questionnaire on the material received from the Labour Department, Haryana in respect of the Budget Estimates for the year 2022-23.</p> |
| 27. | 06.12.2022 | 5 | <p>(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Subhash Sudha, a member of the Committee was chosen to preside over the meeting.</p> |

			(ii) The Committee Scrutinized the replies received from the Public Works (B&R), Department, Haryana in respect of the questionnaire framed by the Committee on the Budget material for the year 2021-22.
28.	13.12.2022	6	(i) The Committee Scrutinized the replies received from the Public Works (B&R), Department, Haryana in respect of the questionnaire framed by the Committee on the Budget material for the year 2021-22. (ii) The Committee Scrutinized the replies received from the Irrigation & Water Resources Department, Haryana in respect of the questionnaire framed by the Committee on the Budget material for the year 2021-22.
29.	20.12.2022	4	The Committee Orally examined the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department in respect of replies to the questionnaire framed by the Committee, on the Budget material for the year 2021-22.
30.	26.12.2022	6	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Subhash Sudha, a member of the Committee was chosen to preside over the meeting. (ii) The Committee Oral examine the Additional Chief Secretary to Government, Haryana, Finance Department to considered the Supplementary Estimates for the year 2022-23 (2 nd Installment).
31.	03.01.2023	3	Resumption of Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department in respect of replies to the questionnaire framed by the Committee, on the Budget material for the year 2021-22.
32.	10.01.2023	4	(i) The Committee partly Scrutinized the replies received from the Cooperation Department, Haryana and framed the questionnaire on the Budget material for the year 2022-23. (ii) The Committee finalized the questionnaire on the material received from the Labour Department, Haryana in respect of the Budget Estimates for the year 2022-23.

33.	17.01.2023	5	The Committee partly Scrutinized the replies received from the Cooperation Department, Haryana and framed the questionnaire on Budget material for the year 2022-23.
34.	24.01.2023	4	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Subhash Sudha, a member of the Committee was chosen to preside over the meeting. (ii) The Committee Scrutinized the replies of the Food, Civil Supplies & Consumer Affairs Department, Haryana in respect of the questionnaire framed by the Committee on Budget material for the year 2022-23.
35.	31.01.2023	4	The Committee Scrutinized the replies of the Food, Civil Supplies & Consumer Affairs Department, Haryana in respect of the questionnaire framed by the Committee on Budget material for the year 2022-23.
36.	07.02.2023	5	(i) D.O. No. PS/C&S FCS/2023/17, dated 06.02.2023 received from the Commissioner & Secretary to Govt. Haryana, Food, Civil Supplies & Consumer Affairs Department requesting for the postponement of Oral examination fixed for 07.02.2023 as he has to attend the meeting regarding Pre-Budget consultation of Budget Estimate 2023-24 on the same day, was placed before the Committee and the Committee acceded to the request made therein. (ii) The Committee Scrutinized the replies of the Food, Civil Supplies & Consumer Affairs Department, Haryana in respect of the questionnaire framed by the Committee on Budget material for the year 2022-23.
37.	20.02.2023	5	(i) In the absence of the Chairperson (Sh. Harvinder Kalyan), Shri Subhash Sudha, a member of the Committee was chosen to preside over the meeting. (ii) वर्ष 2022-23 (तृतीय किस्त) के अनुपूरक अनुमानों पर विचार करने के लिए अतिरिक्त मुख्य सचिव, हरियाणा सरकार, वित्त विभाग का मौखिक परीक्षण।
38.	28.02.2023	3	(i) वर्ष 2021-22 के अनुमानों पर प्राक्कलन समिति की 50वीं रिपोर्ट का मसौदा तैयार करना/अंतिम रूप देना।

- (ii) समिति द्वारा वर्ष 2022-23 के बजट अनुमानों पर सामाजिक न्याय एवं अधिकारिता विभाग एवं सहकारिता विभाग, हरियाणा से सम्बंधित सामग्री पर प्रश्नावली को अंतरिम रूप दिया गया।

39. 11.03.2023 6 बजट अनुमानों पर प्राक्कलन समिति की 50वीं रिपोर्ट का मसौदा तैयार करना/अंतिम रूप दिया।

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By Whom Presented	Date of Presentation	Subject
1.	Acting Chairperson	08.08.2022	Report of the Committee on Estimates on the Supplementary Estimates (1 st Installment) for the year 2022-23.
2.	Chairperson	27.12.2022	Report of the Committee on Estimates on the Supplementary Estimates (2 nd Installment) for the year 2022-23.
3.	Chairperson	22.02.2023	Report of the Committee on Estimates on the Supplementary Estimates (3 rd Installment) for the year 2022-23.
4.	Chairperson	22.03.2023	50 th Report of the Committee on Estimates for the year 2022-23 relating of the Public works (B&R) Department, Haryana.

Meetings held at places other than Chandigarh.

Sr. No.	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi	30.07.2022.
2.	Gurugram	31.09.2022, 17.10.2022, 02.12.2022
3.	Tripura	18.10.2022

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES.

The Hon'ble Speaker, having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 4th March, 2022 to nominate members of the Committee and also to appoint the Chairperson of the Committee. Accordingly, the Hon'ble Speaker Constituted the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2022-2023 and Shri Ishwar Singh, MLA appointed as a Chairperson of the Committee on 20th April, 2022.

The name of the Members of the Committee and number of meeting attended by each of them out of total number of 57 meetings which were held during the period under review i.e. for the year 2022-2023 are given below:-

Sr. No.	Name of Members	Number of meetings	Attended
1.	Shri Ishwar Singh, M.L.A.	Chairperson	33
2.	Shri Lakshman Napa, M.L.A.	Member	30
3.	Shri Rajesh Nagar, M.L.A.	Member	21
4.	Shri Satya Parkash, M.L.A.	Member	43
5.	Smt. Renu Bala, M.L.A.	Member	28
6.	Shri Shishpal Singh, M.L.A.	Member	34
7.	Shri Chiranjeev Rao, M.L.A.	Member	27
8.	Shri Ram Karan, M.L.A.	Member	19
9.	Shri Dharam Pal Gonder, M.L.A.	Member	23

The Committee was constituted on dated 20th April, 2022, vide Haryana Vidhan Sabha Secretariat's Notification No. HVS.Wel.SC, ST & BC.1-2022-2023/41, dated the 20th April, 2022.

**THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES HELD THE MEETING
AND BUSINESS TRANSACTED**

The details showing the dates of meeting, number of Members present and business transacted at each meeting are given below:-

Sr. No.	Dates and place of Meeting	Members present	Business Transacted
1.	27.04.2022 Haryana Vidhan Sabha, Chandigarh	8	1. Welcome address to the Committee by the Superintendent. The Chairperson thanked of the Hon'ble Speaker for nominating him as Chairperson of this important Committee. 2. Papers placed before the Committee. 3. The Committee scrutinized the material regarding reservation/ representation of backlog of the Scheduled Castes, Scheduled Tribes and Backward Classes categories received from the Registrar, Kurukshetra University, Kurukshetra. The Committee was not satisfied and decided to hold the oral examination of the Vice-Chancellor, Kurukshetra University, Kurukshetra on 04.05.2022 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh.
2.	04.05.2022 Haryana Vidhan Sabha, Chandigarh	7	1. Papers placed before the Committee. 2. Oral examination of the Registrar, Kurukshetra University, Kurukshetra was conducted and following 3 points were discussed with the representative of the University:- (i) To change the sitting of the officials who are occupying since long time. (ii) Setting up of Internal Grievance Redressal Committee at work place, for the persons belonging to Scheduled Castes community. (iii) To examine the matter of promotion of Scheduled Castes employees to the post of Deputy Superintendent. 3. The Committee decided to hold its own meeting on 14.05.2022 at 3.30 P.M. at Mussoorie (Uttarakhand).

3.	11.05.2022 Haryana Vidhan Sabha, Chandigarh Meeting under the Chairmanship of Shri Gian Chand Gupta, Hon'ble Speaker, with the officers of Finance Department & School Education Department etc..	9	1. On the matter of Smart phones, laptops/ Tabs etc. provided to the students studying in Government Schools: Upon the recommendation/ observation of the Committee, the Government decided to provide the Tabs to all the students of 10th & 12th Classes of Government Schools. Such decision of the Government was published in various news papers and on that basis the Chairperson of such Committee discuss the matter with the other members of the Committee telephonically and decided to appreciate and given thanks of the concerned officers of the School Education Department & Finance Department. Meeting held under the Chairmanship of the Hon'ble Speaker and the Committee given thanks to the Hon'ble Chief Minister, Hon'ble Education Minister & all the concerned officers and officials of School Education Department, Finance Department & Staff of the Committee on approving the recommendation of the Committee to provide the Tabs to the students and on achieving such big achievements. The Committee also honour the Hon'ble Speaker with the shawl and specially asked thanks of the Hon'ble Speaker by Shri Ishwar Singh, M.L.A. as under:- <i>“Today, its historical moment for the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes, in which the officers of the Government are appreciating upon the implementing the historical recommendation of the Committee for providing the tabs to the students. It is also first time since formation of the state</i>
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			<i>of Haryana, when the Hon'ble Speaker is attending the meeting of the Committee which is pleasure for the Committee.</i> <i>We are specially thankful to the Hon'ble Speaker to give the opportunity and responsibility to improve the social structure of the downtrodden people belonging to the reserved categories. We also thanks of Hon'ble Chief Minister and Education Minister who have given the positive attention and in the interest of students, accept the recommendation of the Committee as well as also thanks of all the officers and their staff, due to their efforts such historical decision has been taken by the Government by implementing the recommendation of the Committee.</i> 2. Upon the directions and suggestions of the Hon'ble Speaker, the Committee decided to hold its meeting with the Director General, Welfare of Scheduled Castes and Backward Classes Department, Haryana on dated 18th May, 2022 at 1.00 P.M. at Haryana Vidhan Sabha Chandigarh for discuss the matter in respect of Mukhya Mantri Vivah Shagun Yojna as well as pending matters relating to the compensation to be paid to the aggrieved person in the atrocities matters and another existing Schemes applicable for the welfare of reserved categories.
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4	14.05.2022 Mussoorie (Uttarakhand)	6	The Committee scrutinized the part of material relating to the allotment of 100 Sq. feet plots allotted to the people belonging to the Scheduled Castes, Scheduled Tribes and Backward Classes Categories received from the Director General, Development and Panchayats Department, Haryana, Chandigarh through letter dated 18.2.2022. The Committee observed that there are so many discrepancies in allotment of the 100 sq. feet plots to the reserved categories. The Committee could not scrutinized the complete material and decided to take up the matter in subsequent meetings.
5.	18.05.2022 Haryana Vidhan Sabha, Chandigarh	7	1. Papers placed before the Committee. 2. The Welfare of Scheduled Castes & Backward Classes Department requested to extend the time limit upto one month for supplying requisite information relating to 'Mukhya Mantri Vivah Shagun Yojna' as such information is being collecting from all the districts and as and when received in toto the same will be supplied after compile. The Committee acceded the request of the department and given the one month time for supplying the requisite information. 3. The Committee also given the attention upon the proceedings of the meeting of the Committee held on dated 11.05.2022 at 12.30 P.M. under the Chairmanship of the Hon'ble Speaker. After go through the proceedings of the said meeting, the Committee decided to meet with the Hon'ble Chief Minister and Hon'ble Education Minister personally for asking thanks for implementing the recommendation of the Committee given for providing the tabs to the students. The Committee directed to the officer of the Committee to written a letter by requesting to the Principal Secretary to Hon'ble Chief Minister as well to the

			Secretary to Education Minister for fixing the time of meeting with the Committee. 4. The Committee scrutinized the material status report of the pending cases in which compensation was to be paid to the aggrieved persons, provided by the Director General, Welfare of Scheduled Castes and Backward Classes Department through letter dated 29.03.2022 & 17.05.2022. The department replied that due to lack of budget the pending cases of the compensation in the matter of atrocities could not be cleared and as and when the budget will be dispersed to the District Welfare Officer at the earliest, the pending cases will be disposed off within a month accordingly.
6.	21.05.2022 New Delhi	5	1. Papers placed before the Committee. 2. The Committee scrutinised the replies received from Superintendent of Police and District Attorney, Rewari regarding material/data in respect of crime, conviction/acquittal/pending cases in the Hon'ble court and pursue the cases and rate of conviction etc. in the cases of atrocities i.e. crime occurred against the reserved categories. After scrutinize the material, the Committee decided to take up the matter while oral examination of Director General of Police, Haryana in the subsequent meetings. 3. The Committee also scrutinized/ examined the information relating to the roster of appointment and promotions of employees supplied by Maharishi Dayanand University, Rohtak through letter dated 27.02.2020 and Chaudhary Charan Singh Haryana Agriculture University, Hisar through letter dated 16.03.2020. Being the information was not in proforma, the Committee could not ascertain the factual position of reservation/

			representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and promotion of employees in the University. 4. The Committee decided to conduct the oral examinations of the following departments on 01.06.2022 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh on the following matters :- (i) The Additional Chief Secretary to Government, Haryana, Department of Housing For All, in respect of non-supply of reply of Pradhan Mantri Awas Yojna (PMAY) for BPL families belonging to reserved categories. (ii) The Additional Chief Secretary to Government, Haryana, Food, Civil supplies and Consumer Affairs Department in respect of non-supply of reply relating to the facilities providing to the SC and BC categories under the National Food Security Act, 2013.
7.	25.05.2022 Haryana Vidhan Sabha, Chandigarh	4	1. The Committee scrutinized the remaining material which was provided by the Director General, Development and Panchayats Department, Haryana, Chandigarh through letter dated 18.02.2022 relating to the allotment of 100 sq. feet plots allotted to the people belonging to the Scheduled Castes, Scheduled Tribes and Backward Classes categories. The Committee observed that there are so many discrepancies in allotment of the 100 sq. feet plots to the reserved categories. The Committee took a serious note and observed that such matter is required to verify by visiting on the spot by the Committee. The Committee decided that such matter will be reconsidered in the subsequent meetings and the schedule of the spot visit of the committee for verification of the allotment of plots will be fixed accordingly.

			2. Postponement of oral examination due to meeting was fixed with the Hon'ble Chief Minister. In its meeting held on dated 18.05.2022 decided to conduct the oral examination of the Additional Chief Secretary to Govt. Haryana, Department for Housing for All and Food, Civil Supplies and Consumer Affairs Department on dated 01.06.2022 at 1.15 P.M. & 02.00 P.M., respectively. But an another meeting with the Hon'ble Chief Minister at his residence for dated 01.06.2022 was fixed in which the Committee deliver the thanks of Hon'ble Chief Minister personally on providing the tabs to the students. The communication/letter received from Shri Dharmender Kumar, Chief Staff Officer to Chief Minister Haryana regarding scheduled meeting of the Committee with the Hon'ble Chief Minister was placed before the Committee in its meeting held on dated 25.05.2022 and the Committee decided that the oral examination which was to be conducted on dated 01.06.2022 of the above departments be postponed and the concerned departments be intimate in due course.
8.	01.06.2022 Haryana Vidhan Sabha, Chandigarh Meeting under the Chairmanship of Shri Manohar Lal, Hon'ble Chief Minister, Haryana.	9	1. Under the Chairmanship of Hon'ble Chief Minister the meeting was held at C.M. residence and the Committee honor to the Hon'ble Chief Minister with the Shawl & Bouquet and tender the thanks upon accepting the recommendation of the committee by taking the historical decision for providing the Tabs to the students. सर्वप्रथम माननीय श्री ईश्वर सिंह, विधायक ने माननीय मुख्यमंत्री श्री मनोहर लाल जी को पुष्प गुच्छा व शॉल भेंट कर सम्मानित किया। समिति द्वारा छात्र व छात्राओं को टैब आदि उपलब्ध करवाने के संदर्भ में दी गई संस्तुति पर माननीय मुख्यमंत्री महोदय द्वारा स्वीकृति दिये जाने पर उनको बहुत-बहुत बधाई दी गई। मुख्यमंत्री महोदय ने भी समिति का उनके

			निवास स्थान पर पहुंचने का स्वागत व धन्यवाद किया। तत्पश्चात माननीय विधायक ने माननीय मुख्यमंत्री महोदय से कहा कि हमारी समिति इस ऐतिहासिक उपलब्धि के लिये आपका शुक्रिया अदा करती है। उन्होंने यह भी कहा कि यह उपलब्धि हरियाणा प्रदेश के इतिहास में पहली बार हुई है, इसके लिये हमारी समिति आपकी बहुत-बहुत आभारी है। पहली बार अनुसूचित जातियों, जन जातियों तथा पिछड़े वर्गों के कल्याण के लिये आपके कर-कमलों द्वारा यह उपलब्धि हासिल हुई है। चेयरपर्सन ने यह भी बताया कि समिति अपने सब्जेक्ट पर पूरी तरह से फोकस करती है। कोविड-19 वैश्विक महामारी के संक्रमण के दौरान हमारी समिति ने आपसे विनम्र निवेदन किया था और उस निवेदन को आपने पूरा ही नहीं किया बल्कि हरियाणा प्रदेश में एक मिसाल स्थापित की है। कोविड-19 के दौरान हमारी समिति ने यह चिंता जाहिर की थी कि जो गांवों व देहातों में गरीब बच्चे हैं, विशेषकर अनुसूचित जातियों, जन जातियों एवं पिछड़े वर्गों से संबंधित हैं उनका जीवन-यापन बहुत ही कठिनाइयों से गुजरता है, जिसके बारे में हम सोच भी नहीं सकते हैं। उन गरीब बच्चों को पढ़ने के लिये टैब आदि की कोई सुविधा आस-पास नजर नहीं आती थी और जिन अमीर बच्चों के पास टैब, कम्प्यूटर आदि की व्यवस्था थी, उनके घर में जाकर पढ़ने के कारण गरीब बच्चों को काफी कुछ सुनना पड़ता था। इस विषय को देखते हुए समिति ने रिजर्व कैटेगरी के गरीब बच्चों को लैपटॉप/टैब/स्मार्ट फोन इत्यादि उपलब्ध करवाने के लिए शिक्षा विभाग के अधिकारियों को संस्तुति दी थी जिस पर लगभग 400 करोड़ रुपये खर्च आना था। लेकिन आपने इस संबंध में दरियादिली दिखाते हुए लगभग 800 करोड़ रुपये का प्रावधान किया और सभी वर्गों के बच्चों के लिये यह सुविधा उपलब्ध करवाई, जिसके लिये आप पुनः बहुत-बहुत बधाई के पात्र हैं। हरियाणा प्रदेश में उस समय
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			के हालात को देखते हुए सचमुच में आपके द्वारा यह एक ऐतिहासिक निर्णय लिया गया था। सभी संबंधित बच्चों को मिलने वाली यह सुविधा उनके भविष्य को बनाने में जरूर सहायता करेगी। अंत में माननीय विधायक ने समिति की तरफ से एक बार फिर माननीय मुख्यमंत्री महोदय का धन्यवाद किया। The Hon'ble Chief Minister also welcome and asked thanks to the Committee on attend the meeting at his residence.
9.	08.06.2022 Haryana Vidhan Sabha, Chandigarh	2	The Committee could not transect any agenda due to want of quorum.
10.	12.06.2022 Haryana Bhawan, New Delhi	3	1. Paper placed before the Committee. 2. The Committee scrutinized the material/data in respect of crime, conviction/acquittal/pending cases in the Hon'ble court against the reserved categories of Scheduled Castes, Scheduled Tribes and Backward Classes etc. received from Director General of Police, Haryana, Panchkula regarding After scrutinize the material, the Committee decided to consider the matter while oral examination of Director General of Police, Haryana in the subsequent meetings. 3. The Committee decided to undertake a study tour to the Union Territories of Leh-Ladakh and State of Jammu & Kashmir w.e.f. 20.06.2022 to 26.06.2022.
11.	15.06.2022 Haryana Vidhan Sabha, Chandigarh	4	1. The Committee scrutinized the material in respect of rate of conviction/pending cases under investigation or in courts relating to the cases of atrocities caused against the Scheduled Castes categories, received from the District Attorney, Jhajjar. 2. The Committee re-consider the tour programme in its meeting held on dated 15.06.2022 and decided to visit Sri Nagar from Leh by Air and by road instead of by road.

12.	22.06.2022 Haryana Vidhan Sabha, Chandigarh	4	1. Paper placed before the Committee. 2. The Committee scrutinized the material in respect rate of conviction in the cases of atrocities i.e. crime occurred against the reserved categories, received from District Attorneys Nuh and Karnal. After scrutinize the material, the Committee decided to consider the matter while oral examination of Director Prosecution, Haryana in the subsequent meetings.
13.	29.06.2022 Haryana Vidhan Sabha, Chandigarh	6	The Committee scrutinized the material/ data in respect of Pradhan Mantri Awas Yojana (PMAY) for BPL families belonging to the Scheduled Castes and Backward Classes categories received from the Additional Chief Secretary to Government Haryana, Department of Housing For All through memo dated 26.05.2022. The Committee was not satisfied with the contents of reply as nominal benefits of houses have been given to the reserved categories. Therefore, the Committee decided to hold the oral examination of the above said department on 06.07.2022 at 1:00 P.M. at Haryana Vidhan Sabha Secretariat, Chandigarh.
14.	06.07.2022 Haryana Vidhan Sabha, Chandigarh	5	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Department of Housing For All was conducted on the reply furnished in respect of Pradhan Mantri Awas Yojana (PMAY) for BPL families belonging to the Scheduled Castes and Backward Classes categories. During the oral examination, the matter was discussed in detail with the departmental representatives. The Committee observed that the reply furnished by the department was not upto the mark and the Committee was not satisfied with the contents of the reply as the information was not completed in all aspects.

			2. The Committee decided to conduct the oral examination on 13 th July, 2022 at 1:00 P.M. in the Haryana Vidhan Sabha Secretariat, Chandigarh of the Additional Chief Secretary to Government, Haryana, Food, Civil Supplies and Consumer Affairs Department upon the matter of facilities providing to the Scheduled Castes & Backward Classes categories under the National Food Security Act, 2013
15.	13.07.2022 Haryana Vidhan Sabha, Chandigarh	7	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Food, Civil Supplies and Consumer Affairs Department was conducted. The departmental representative replies that there is no provision to provide the facilities of food on caste basis to the BPL families and in the such Act there is only criteria to provide the facilities of food is based upon the economical status and not on caste basis. The officer further explained that the functioning/ provisions of such Act are not relevant with the motive and functioning of the Hon'ble such Committee. The Committee was satisfied with the reply of the departmental representatives. 2. The Committee decided to conduct the oral examination of the Director, Prosecution (General) Department, Haryana, Panchkula, in respect of rate of conviction in the matter of atrocities caused against the reserved categories on dated 27.07.2022 at 1.00 P.M at Haryana Vidhan Sabha, Chandigarh. 3. The Committee decided to hold its own meeting on 23.07.2022 at 12.30 P.M. at Haryana Bhawan, New Delhi.
16.	23.07.2022 Haryana Bhawan, New Delhi	2	The Committee could not transect any agenda due to want of quorum.
17.	27.07.2022 Haryana Vidhan	7	The oral examination of the Director, Prosecution Department was conducted on

	Sabha, Chandigarh		the reply furnished in respect of the rate of conviction explained in the detail of relevant cases of atrocities. Being the excess variation was showing on the conviction rate, the Committee was not satisfied with the reply of the department.
18.	03.08.2022 Haryana Vidhan Sabha, Chandigarh	6	1. Paper placed before the Committee. 2. Observations/recommendations of the Committee:- On not attending the meeting by the Director General, Welfare of Scheduled Castes and Backward Classes Department, Haryana, the Committee took a serious note and strongly directed that a letter be written to the Additional Chief Secretary to Government, Haryana, Welfare of SC and BC Department, Panchkula to direct the Director General concerned to attend every meeting of the Committee in person. The Committee also observed that below the rank of Director General, the Committee will not allow to attend the meeting in future. 3. The another pending matter in which various representations in respect of inadequate representation of Scheduled Caste in promotion in Group C and D category were received and the same were referred to the Government of Haryana, General Administration Department was brought to the notice of the Committee. After discussion upon all the representations, the Committee observed that being matter in this regard is sub-judice since long time, no further action upon such representations are required to be taken and decided to dropped the matter. 4. Unconfirmed Proceedings dated 27.04.2022, 04.05.2022, 11.05.2022, 18.05.2022, 21.05.2022, 25.05.2022, 01.06.2022, 29.06.2022, 06.07.2022 and 13.07.2022 were Confirmed by the Chairperson.

19.	17.08.2022 Haryana Vidhan Sabha, Chandigarh	5	Oral examination of the Principal Secretary to Government, Haryana, Higher Education Department was conducted in respect of the matter of post matric scholarship to be provided to the eligible students. The payment of post matric scholarship is being disbursing directly to the eligible students after verifying by the concerned colleges as per guidelines of the Central Government, resultantly, some frauds in claiming of such scholarship have been caused by some unlawful elements who were neither students in actual, nor eligible students. The officers further explained that number of cases of fraud in claiming of scholarship for the year 2016-17 had come to the notice and the vigilance inquiry is going on in such matters.
20.	24.08.2022 Haryana Vidhan Sabha, Chandigarh	5	1. Papers placed before the Committee. 2. Observations/recommendations of the Committee:- During the meeting, the reply/information in respect of Mukhya Mantri Vivah Shagun Yojna furnished by the Welfare of Scheduled Castes and Backward Classes Department was discussed and observed that the data provided by the department is not accurate as the various contradictions in all the datas found in prima facie. The Committee took a serious note and directed the departmental representatives to furnish the fresh accurate reply within 10 days positively, so that the same may be considered in the subsequent meeting. 3. The Committee also decided to proceed on the spot study at the district headquarters in the State to examine the matters which are under the purview of the Committee i.e. the matter of atrocities, the matter of compensation, rate of convictions, 100 sq. yards plots, utilization of the budget of the component plan by the Agriculture Department, Pradhan Mantri Awas Yojna, Mukhya Mantri

			Vivah Shagun Yohana etc. The Committee also decided to proceed on spot visit 28.9.2022 at district headquarter at Ambala to conduct the meeting with the concerned officers and directed to the officer of the Committee to obtain the relevant information from the quarter concerned in time and make the necessary arrangement for the meeting. 4. The Committee decided to conduct the oral examination of the Vice-Chancellor, Maharshi Dayanand University, Rohtak upon the non-supply the reply of backlog and reservation/representation to the Scheduled Castes, Scheduled Tribes and Backward Classes categories etc. in the appointment and promotion of employees in the University on 31.08.2022 at 01.00 P.M. at Haryana Vidhan Sabha, Chandigarh.
21.	31.08.2022 Haryana Vidhan Sabha, Chandigarh	5	1. Paper placed before the Committee. 2. Oral examination the Vice-Chancellor, Maharshi Dayanand University, Rohtak was conducted. On the discussion in detail, the data of the reply was not found accurate as the same was mismatch with the relevant figures. The Committee was not satisfied with the reply. Upon the observation of the Committee, the Vice Chancellor of the University requested to the Committee to given another opportunity/time to furnish the fresh and accurate reply keeping in view of the observation/suggestion of the Committee. The Committee acceded his request and asked him to submit the fresh reply within a month positively so that the same may be discussed and examined in the subsequent meetings. 3. The Committee decided to undertake a study tour to the State of Kerala w.e.f. 15.09.2022 to 21.09.2022. 4. Unconfirmed proceedings dated 14.05.2022, 12.06.2022, 15.06.2022

			and 22.6.2022 were confirmed by Acting Chairperson, Shri Satya Parkash, MLA.
22.	07.09.2022 Haryana Vidhan Sabha, Chandigarh	7	The Committee scrutinized the material/data provided by the Director General, Agriculture and Farmers Welfare Department in respect of utilization of funds for component plan utilized for the welfare of the Scheduled Castes category's Farmers. The Committee took a serious note and observed that such matter is required to be verified by visiting on the spot by the Committee. The Committee decided that such matter be reconsidered in the subsequent meeting and the schedule of the spot visit of the Committee will be fixed soon.
23.	14.09.2022 Gurugram	3	1. Minor changes of study tour programme: During tour to the State of Kerala, the Acting Chairperson and Members of the Committee desire to make the minor changes in study tour programme and proceed on such study tour from 14.09.2022 to 21.09.2022 instead of 15.09.2022 to 21.09.2022 and held the own meeting on dated 14.09.2022 to 10.00 A.M instead of 04.00 P.M at PWD, Rest House, Gurugram. 2. The Committee scrutinized the amended material relating to the Pradhan Mantri Awas Yojana (PMAY), Gramin & Urban areas belonging to the Scheduled Castes, Scheduled Tribes and Backward Classes categories, received from the Additional Director, Department of Housing for All, vide letter dated 26.08.2022. The Committee took a serious note and observed that such matter is required to verify by visiting on the spot by the Committee. The Committee decided that such matter will be reconsider in the subsequent meetings and the schedule of the spot visit of the committee for verification

			of the Pradhan Mantri Awas Yojana (PMAY), will be fixed at early date. 3. The Committee discussed the questionnaire on the matter regarding schemes of the State and Central Government for the welfare of the reserved categories provided by the Welfare of Scheduled Castes and Backward Classes Department.
24.	15.09.2022 Cherai Beach, Kochi	3	1. The Committee decided to conduct the extra own meeting of the Committee at Cherai Beach Island, Kochi on dated 15th September, 2022 at 4.00 P.M. 2. The Committee scrutinized the material relating to the facilities providing to the reserved categories under the National Food Security Act, 2013, received from the Directorate, Food, Civil Supplies and Consumer Affairs Department. The Committee was satisfied with the reply.
25.	17.09.2022 Munnar	4	1. The Committee decided to conduct the own meeting on dated 17th September, 2022 at 10.00 A.M. at Siena Village, Chinnakanal, Munnar instead of 16th September, 2022 at 05.00 P.M. 2. The Committee scrutinized the material relating to the backlog and reservation/representation to the Scheduled Castes, Scheduled Tribes and Backward Classes categories promoted to the post of Assistant under 20% reservation quota in the appointment and promotion in the University, received from the Assistant Registrar, Kurukshetra University, Kurukshetra through letter No. EN-2/22/2624, dated 15.06.2022. The Committee noted its contents.
26.	19.09.2022 Thiruvananthapuram	4	The meeting with Sister Committee i.e. the Welfare of Backward Class Communities, Kerala Legislative Assembly, Thiruvananthapuram, in respect of facilities are being providing to the Members of Legislative Assembly and Scheduled

			Castes, Scheduled Tribes and Other Backward Classes categories, plan schemes for the development of the Social economic structure of the downtrodden communities was conducted. The Committee exchanged their views on different points of common interests and general meeting of the Sister Committee.
27.	20.09.2022 Kanya Kumari	2	1. The Committee decided to conduct the meeting on 20.09.2022 at 10.00 A.M at Kanya Kumari instead of 21.09.2022. 2. The Committee could not transect any agenda due to want of quorum.
28.	21.09.2022 Gurugram	1	1. The Committee decided to conduct the meeting on 21.09.2022 at 11.00 A.M. at PWD, Rest House, Gurugram instead of 22.09.2022. 2. The Committee could not transect any agenda due to want of quorum.
29.	29.09.2022 Spot study visit at Ambala	8	1. Spot visit/oral examination of the officers of District Headquarter at Ambala of the departments i.e. Home, Welfare of Scheduled Castes & Backward Classes, Prosecution, Development & Panchayats, Agriculture and Farmers Welfare and Department of Housing For All was conducted with the matters of atrocities, compensation to the aggrieved person in atrocities cases & rate of convictions thereon, the matter of allotment of 100 sq. yard plots to the Scheduled Castes & Backward Classes categories, utilization of the budget/funds of the component plan relating to the Scheduled Castes & Backward Classes categories by the Agriculture and Farmers Welfare Department, Pradhan Mantri Awas Yojna, Gramin & Urbain and Mukhya Mantri Vivah Shagun Yojna etc. respectively. 2. The Committee was not satisfied with the arrangements made for the Committee and staff. The Committee took a serious note and directed to the

			Deputy Commissioner to take the action against the responsible officer/ official and submit the action taken report to the Committee at the earliest.
30.	04.10.2022 Haryana Vidhan Sabha, Chandigarh	4	1. Upon the observation of the Committee given in its meeting held on dated 27.07.2022, the Director of Prosecution, Haryana furnished the requisite information vide memo AP (7)-2022/4096, dated 10.08.2022 which was placed below before the Committee in its meeting held on dated 27.07.2022. After examining and scrutinizing the same, the Committee decided to watch the results of action taken by the Prosecution Department and decided to keep pending for the time being. 2. The Committee decided to hold its next own meeting on 16.10.2022 at 11:00 A.M. at PWD (B&R) Rest House, Gurugram. 3. The Committee also decided to conduct the oral examination of the Vice-Chancellor, Chaudhary Charan Singh, Haryana Agriculture University, Hissar on dated 19.10.2022 at 01:00 P.M. at Haryana Vidhan Sabha, Chandigarh, in respect of backlog and reservation/representation to the SC,ST&BC Categories etc. in the appointment and promotion of employees of the University.
31.	16.10.2022 Gurugram	4	The Committee scrutinized the material/data provided by the District Attorney, Panchkula in respect of conviction/ acquittal/pending cases in the Hon'ble Court against the reserved categories of the Scheduled Castes, Scheduled Tribes and Backward Classes etc. The Committee was not satisfied and took a serious note in this regard. The Committee observed that such matter is required to be physically verified by visiting on the spot. The Committee decided that such matter will be reconsidered during the

			spot visit of the Committee which will be fixed soon.
32.	19.10.2022 Haryana Vidhan Sabha, Chandigarh	5	1. A request of Prof. B.K. Kamboj, Vice-Chancellor, Chaudhary Charan Singh Haryana Agriculture University, Hissar, through which he has stated that as per permission granted by the Hon'ble Governor, Haryana he was at abroad i.e. Australia from 15-22 October, 2022 for collaboration in terms of student and faculty exchange programmes and research collaboration between HAU and Western Sydney University, therefore, it is not possible to attend the meeting. However, the Registrar, Chaudhary Charan Singh Haryana Agriculture University, Hissar was deputed to attend the meeting as scheduled. Such request was placed before the Committee and the Committee acceded the request of the Vice-Chancellor and allow to Registrar to appear before the Committee on behalf of him. The Committee was surprised when the Registrar was not appeared and Shri Naveen Jain, Comptroller appeared before the Committee in place of the Registrar. Beside it, no request by the Registrar to the Committee was made. The Committee not allowed to the Comptroller to proceed the matter and also took a serious note upon the absence of the Registrar. The Committee directed to the Registrar to explain the position in this regard that why he not appear before the Committee. The Committee further decided that the oral examination of the V.C. will be conducted on 14th November, 2022 and not below the rank of Vice-Chancellor will be allowed to appear before the Committee. The Committee also observed that the act of the Registrar is very serious and in future such kind of activity will not be tolerated. The Committee directed to the Officer of

			the Committee to convey the observation of the Committee to the Vice-Chancellor, of such University. 2. The Committee decided to hold its meeting on 29.10.2022 at 12:00 Noon at Haryana Bhawan, New Delhi.
33.	29.10.2022 New Delhi	3	1. The Committee scrutinized the part of the material/data in respect of the Stipend/Post Matric Scholarship belonging to the Scheduled Castes, Scheduled Tribes and Backward Classes categories provided by the Director, Higher Education Department, through letter dated 10.10.2022. The Committee could not scrutinized the complete material and decided to take up the matter in its subsequent meetings. 2. The Committee further scrutinized the material/data provided by the Director General, Agriculture and Farmers Welfare Department in respect of utilization of funds for component plan utilized for the welfare of the Scheduled Castes category's Farmers. The Committee took a serious note and observed that such matter is required to be verified by the Committee by visiting on the spot. The Committee decided that such matter be reconsidered in the subsequent meeting and the schedule of the spot visit of the Committee will be fixed soon.
34.	02.11.2022 Haryana Vidhan Sabha, Chandigarh	3	1. Paper placed before the Committee. 2. The Director, Higher Education Department furnished the status report through letter dated 10.10.2022 of the pending cases in which post matric scholarship was to be disbursed to the students belonging to Scheduled Castes and Backward Classes categories which was partly scrutinized and examined in the earlier meetings. The remaining such material was placed before the Committee in such meeting which was scrutinized/ examined by the Committee. In the reply, it has been explained that due to lack of budget the pending cases of the

			post matric scholarship could not be cleared and the budget has been demanded from the Welfare of Scheduled Castes & Backward Classes Department at the earliest. The Committee took a serious note and decided to refer the matter to the Finance Department and SC&BC Department again with the direction to provide the required budget at the earliest to the concerned Department so that the pendency of post matric scholarship may be cleared at the earliest. 3. The Committee decided to hold its meeting on 12.11.2022 at 12:00 Noon at Haryana Bhawan, New Delhi.
35.	12.11.2022 New Delhi	7	1. The Committee scrutinized the material received from the Deputy Director, Agriculture & Farmer Welfare Department, Ambala. After scrutinized the reply, the Committee came to the conclusion that the reply sent by the quarter concerned is not satisfactory. 2. The Committee decided to conduct the spot study visit at District Headquarters, Sirsa and Rewari in near future and it was also directed to the oral examination that before spot visit in there districts, the necessary records should be called from these districts.
36.	16.11.2022 Haryana Vidhan Sabha, Chandigarh	6	1. Paper placed before the Committee 2. The Committee scrutinized the material/data in respect of crime/ atrocities caused against the reserved categories etc. provided by the Superintendent of Police, Ambala vide letter dated 08.10.2022. After scrutinized the reply, the Committee was not satisfied with the contents of reply. The Committee directed to made the correspondence with the quarters concerned to call the relevant records from these districts and rectify their reply accordingly.

			3. The Committee decided that the spot study visit will be conducted at District Headquarters, Sirsa on 15.12.2022 at 11:30 A.M. to conduct the meeting with the concerned officers and directed to the Officer of the Committee to obtain the relevant information from the quarter concerned in time and make the necessary arrangements for the meeting. 4. The Committee decided to undertake a study tour to the State of Maharashtra from 22.11.2022 to 26.11.2022. 5. Unconfirmed Proceedings dated 27.07.2022, 03.08.2022, 17.08.2022, 24.08.2022, 31.08.2022, 07.09.2022, 15.09.2022, 17.09.2022, 19.09.2022, 20.09.2022, 21.09.2022, 29.09.2022, 04.10.2022, 16.10.2022 and 19.10.2022 were Confirmed by the Chairperson/Acting Chairperson.
37.	22.11.2022 Gurugram	4	समिति ने दिनांक 22 नवम्बर, 2022 से 26 नवम्बर, 2022 तक होने वाले महाराष्ट्र राज्य के अध्ययन दौरे की कार्यसूची पर चर्चा की और वहां चर्चा होने वाले विषयों पर आधारित प्रश्नावली तैयार की गई।
38.	23.11.2022 Mumbai	3	1. समिति ने महाराष्ट्र विधान सभा के माननीय अध्यक्ष महोदय के साथ चर्चा की और माननीय अध्यक्ष महोदय ने समिति को जानकारी देते हुए कहा कि हमारे यहां पर विधान परिषद् और विधान सभा है और इनकी जो संयुक्त समिति भी बनी हुई है जो अनुसूचित जाति, अनुसूचित जनजाति तथा पिछड़े वर्गों के कल्याण संबंधी मुद्दों पर काम करती है। 2. अन्य बैठक में समिति ने महाराष्ट्र सरकार के सोशल जस्टिस एवं स्पेशल अस्सिस्टेंट्स विभाग के शीर्षस्थतम अधिकारियों के साथ महाराष्ट्र राज्य में अनुसूचित जातियों, जनजातियों तथा अन्य पिछड़े वर्गों को दी जाने वाली कल्याणकारी स्कीमों के बारे में विस्तारपूर्वक चर्चा की तथा प्रभावी स्कीमों की जानकारी ली। 3. The Committee decided to make minor changes in the study tour programme

			and proceed on such study tour from 22.11.2022 to 25.11.2022 instead of 22.11.2022 to 26.11.2022. The Committee decided to conduct the another own meeting on dated 24.11.2022 at 2.30 P.M. at Shirdi instead of on 25.11.2022 at Aurangabad and further decided to conduct the own meeting on dated 26.11.2022 at 10.00 A.M. instead of 27.11.2022 at PWD, Rest House, Gurugram.
39.	24.11.2022 Shirdi	3	The Committee conducted the own meeting and went through the material provided by the Officers of Social Justice & Special Assistance Department, Maharashtra and noted the valuable contents of material.
40.	26.11.2022 Gurugram	4	1. The Committee conducted the own meeting and went through the material provided by the Schemes of other Backward Bahujan Welfare Department, Maharashtra and noted the valuable contents of material. 2. The Committee decided to hold its own meeting on 30.11.2022 at 1.00 P.M. at Chandigarh.
41.	30.11.2022 Haryana Vidhan Sabha, Chandigarh	4	1. Paper placed before the Committee. 2. The Committee scrutinized the material/data in respect of utilization of funds of component plan for the welfare of the Scheduled Castes category's farmers provided by the Deputy Director, Agriculture and Farmers Welfare Department, Ambala through letter dated 18.11.2022. The Committee was satisfied with the reply.
42.	07.12.2022 Haryana Vidhan Sabha, Chandigarh	5	1. The Committee scrutinized the material/data in respect of Pradhan Mantri Awas Yojna (PMAY) for Gramin areas families belonging to the Scheduled Castes and Backward Classes categories provided by the Chief Executive Officer, District Rural Development Agency (DRDA), Ambala through letter dated,

			05.12.2022 The Committee was satisfied with the reply. 2. The Committee decided to conduct the spot study visit at District Headquarter, Kaithal on 12.01.2023 at 11:00 A.M. to conduct the meeting with the concerned officers and directed to the Officer of the Committee to obtain the relevant information from the quarter concerned in time.
43.	15.12.2022 Spot study visit at Sirsa	6	1. Spot visit/oral examination of the officers of District Headquarter at Sirsa of the departments i.e. Home, Welfare of Scheduled Castes & Backward Classes, Prosecution, Development & Panchayats, Agriculture and Farmers Welfare and Department of Housing For All was conducted with the matters of atrocities, compensation to the aggrieved person in atrocities cases & rate of convictions thereon, the matter of allotment of 100 sq. yard plots to the Scheduled Castes & Backward Classes categories, utilization of the budget/funds of the component plan relating to the Scheduled Castes & Backward Classes categories by the Agriculture and Farmers Welfare Department, Pradhan Mantri Awas Yojna, Gramin & Urban and Mukhya Mantri Vivah Shagun Yojna etc. respectively. 2. The Committee decided to conduct the spot study visit at District Headquarter, Karnal on 19.01.2023 at 11.30 A.M. to conduct the meeting with the concerned officers and directed to the Officer of the Committee to obtain the relevant information from the quarter concerned in time.
44.	21.12.2022 Haryana Vidhan Sabha, Chandigarh	2	The Committee could not transect any agenda due to want of quorum.
45.	07.01.2023 New Delhi	3	1. The Committee scrutinized the material/data in respect of the allotment of 100 SQ Yard plots to the

			people belonging to the Scheduled Castes & Backward Classes Categories provided by the district Development & Panchayat Officer (DDPO), Ambala through letter dated 05.12.2022. The Committee was satisfied with the reply. 2. The Committee also scrutinized the material/data relating to the reservation/ representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and promotion of employees provided by the Registrar, Chaudhary Charan Singh Haryana Agriculture University, Hisar. The Committee was not satisfied with the reply. The Committee decided to discuss the matter while oral examination of the Vice Chancellor of said University, on dated 11.01.2023 at Haryana Vidhan Sabha, Chandigarh. 3. Due to unavoidable circumstances, the Committee decided to postponed the spot study visit of District Headquarter, Kaithal which was fixed for 12th January, 2023 at 11.00 A.M. and decided that the same will be fixed in the subsequent meeting.
46.	11.01.2023 Haryana Vidhan Sabha, Chandigarh	4	On non-supply of amended/complete reply regarding backlog and reservation/ representation of scheduled castes, scheduled tribes and backward classes categories etc., in the appointment and promotion of employees in the university on making the request through letter dated 17.11.2022, the oral examination of the Vice Chancellor, Chaudhary Charan Singh Haryana Agriculture University, Hisar was conducted. However, the Vice Chancellor, furnished the reply during the meeting which was discussed. The Committee was not satisfied with the reply as many discrepancies have been noticed as the vacancies and shortfalls for the Scheduled Castes and Backward Classes Category

			have not been shown as per the Roster policy. The Committee took a serious note in this regard and directed to the Vice Chancellor of the said University to submit the rectified reply within 15 days positively. Upon not submitting the reply of explanation sought by the committee in its meeting held on dated 19.10.2022, the oral examination of the Registrar of the said University was also conducted.
47.	19.01.2023 Spot study visit at Karnal	7	Spot visit/oral examination of the officers of District Headquarter at Karnal of the departments i.e. Home, Welfare of Scheduled Castes & Backward Classes, Prosecution, Development & Panchayats, Agriculture and Farmers Welfare and Department of Housing For All was conducted with the matters of atrocities, compensation to the aggrieved person in atrocities cases & rate of convictions thereon, the matter of allotment of 100 sq. yard plots to the Scheduled Castes & Backward Classes categories, utilization of the budget/funds of the component plan relating to the Scheduled Castes & Backward Classes categories by the Agriculture and Farmers Welfare Department, Pradhan Mantri Awas Yojna, Gramin & Urban and Mukhya Mantri Vivah Shagun Yojna etc. respectively.
48.	25.01.2023 Haryana Vidhan Sabha, Chandigarh	4	1. The Committee take up the Agenda/reply provided by the District Welfare Officer, Ambala vide letter dated 06.12.2022 in respect of the compensation to the aggrieved person of Scheduled Castes categories in the Atrocities cases and Mukhya Mantri Vivah Shagun Yojna. After examine the same, the Committee was satisfied with the reply. 2. Thereafter, the Committee scrutinized the reply provided by the Superintendent of Police Ambala, vide letter dated 02.01.2023. After examine the same, the Committee observed that the contents of latest reply are contradictory to the earlier reply.

			Therefore, the Committee was not satisfied with the reply. 3. Three representations of the following representationist alongwith following replies furnished by the Additional Chief Secretary to Government, Haryana, Development and Panchayats Department were also placed before the Committee:- <table><tr><th>Sr. No.</th><th>Representations</th><th>Replies</th></tr><tr><td>1.</td><td>Shri Vijay Grewal, Reporter, R/o VPO Sanwar, District Charkhi Dadri.</td><td>Vide Memo No. CE(PR)-2023/1345, dated 13.01.2023.</td></tr><tr><td>2.</td><td>Gram Panchayat Kirmach, Block Thanesar, District Kurukshetra.</td><td>Vide Memo No. SBA-2/2023/4986, dated 13.01.2023</td></tr><tr><td>3.</td><td>Shri Shiv Charan S/o Shri Baldev Ram, R/o Village Milakpur, Gurgaon Khor,</td><td>Vide Memo No. SBA-2/2023/11793, dated 19.01.2023.</td></tr></table> After examine the above replies, the Committee was satisfied with their contents and decided to drop the proceedings in this regard. 4. The Committee Suo moto take up the matter of the Corporations of the Haryana and directed to the officer of the Committee to obtain the following information from 1st April, 2010 till date from the department of Urban Local Bodies as under :- (i) Copy of relevant Act., Rules, Guidelines & Instructions under which the facilities to the Scheduled Castes & Backward Classes categories are providing; (ii) As per the roster policy dated 15.07.2014, the Backlog & vacancies available in the direct recruitment and promotional posts relating to the reserved categories of Scheduled Castes & Backward Classes employees;	Sr. No.	Representations	Replies	1.	Shri Vijay Grewal, Reporter, R/o VPO Sanwar, District Charkhi Dadri.	Vide Memo No. CE(PR)-2023/1345, dated 13.01.2023.	2.	Gram Panchayat Kirmach, Block Thanesar, District Kurukshetra.	Vide Memo No. SBA-2/2023/4986, dated 13.01.2023	3.	Shri Shiv Charan S/o Shri Baldev Ram, R/o Village Milakpur, Gurgaon Khor,	Vide Memo No. SBA-2/2023/11793, dated 19.01.2023.
Sr. No.	Representations	Replies													
1.	Shri Vijay Grewal, Reporter, R/o VPO Sanwar, District Charkhi Dadri.	Vide Memo No. CE(PR)-2023/1345, dated 13.01.2023.													
2.	Gram Panchayat Kirmach, Block Thanesar, District Kurukshetra.	Vide Memo No. SBA-2/2023/4986, dated 13.01.2023													
3.	Shri Shiv Charan S/o Shri Baldev Ram, R/o Village Milakpur, Gurgaon Khor,	Vide Memo No. SBA-2/2023/11793, dated 19.01.2023.													

			(iii) Details in respect of the Malin-Bastis alongwith facilities providing to improve the living structure of the peoples living in these Bastis; (iv) Detail of Central/State shares schemes, budget allotted and utilized of component plan of Scheduled Castes & Backward Classes categories, for providing the facilities to these categories by the Corporations; (v) Detail of workers who are working as scavenger, facilities providing to them and detail of budget allotted and utilized for their welfare; and (vi) Whether any complaint has been received in respect of scavenger and if received; what action under the relevant Rules has been taken at the part of the department? 5. The Committee decided to conduct the oral examination of the Additional Chief Secretary to Government Haryana and Deputy Director, Agriculture, Karnal Agriculture & Farmers Welfare Department held on 01.02.2023 at 01.00 P.M. at Haryana Vidhan Sabha, Chandigarh. 6. The Committee decided to undertake a study tour to the State of Tamil Nadu from 09-02-2023 to 13-02-2023. 7. The Committee decided to hold its own meeting at PWD (B&R) Rest House, Fatehabad on 02.02.2023 at 12:30 P.M.
49.	02.02.2023 Fatehabad	6	1. The Deputy Commissioner, Fatehabad and the officers present welcomed the Chairperson and the Members of the Committee at PWD Rest House, Fatehabad. 2. The Committee scrutinized the material/data in respect of the utilization of funds for component plan for the welfare of the Scheduled Castes

			category provided by the Deputy Commissioner, Sirsa. The Committee noted its contents. After that, the Committee discussed the various points relating to allotment of 100 Yards plots to the SC category candidates, stipend for SC category students, providing of implements/machinery on subsidy to the group of SC category farmers, Biogas for SC Farmers, the matter of atrocities, compensation to the aggrieved person in atrocities cases & rate of convictions, allotment of 100 sq. yard plots to the Scheduled Castes categories, utilization of the budget/funds of the component plan relating to the Scheduled Castes categories by the Agriculture and Farmers Welfare Department, Pradhan Mantri Awas Yojna and Mukhya Mantri Vivah Shagun Yojna etc. 3. Unconfirmed proceedings dated 22.11.2022, 23.11.2022, 24.11.2022 and 26.11.2022 were confirmed by Acting Chairperson, Shri Satya Parkash, MLA. 4. The Committee decided to revise the study tour programme to the State of Tamil Nadu from 10.02.2023 to 15-02-2023 instead of 09.02.2023 to 13.02.2023.
50.	10.02.2023 Gurugram	3	1. A representation of Sh. Parmal Singh, Assistant, State Election Commissioner (Rtd.) regarding up-gradation of pay scale of the post of Assistant State Election Commissioner and reply of quarter concerned were placed before the Committee. The Committee was satisfied with the reply and decided to drop the matter. 2. The Committee scrutinized the material/data in respect of utilization of funds of component plan for the Welfare of the Scheduled Castes Category's farmers provided by the Deputy Director, Agriculture and Farmers Welfare Department, Karnal

			through letter dated 28.01.2023. The Committee was not satisfied with reply.
51.	11.02.2023 Madurai	3	The Committee scrutinized the material/data in respect of rate of conviction in the matter of atrocities provided by the District Attorney, Sirsa through dated 30.01.2023 and 03.02.2023 The Committee was not satisfied with reply and decided to take up the matter in subsequent meeting.
52.	12.02.2023 Rameswaram	3	1. The Committee scrutinized the status report upon the pending inquiry on the matter of Post Matric Scholarship for the year 2016-17 provided by the Director General, State Vigilance Bureau, Haryana, Panchkula, through letter dated 02.02.2023. The Committee noted its contents and decided to take up the matter in subsequent meeting. 2. The Committee partly drafted its 46th Report for the year 2022-2023 which is to be placed on the Table of the House during the ensuing Budget Session.
53.	13.02.2023 Tirupati	3	The Committee framed question list to be asked in the meeting with the Officers of the Adi Dravidar and Tribal Welfare Department, Tamil Nadu.
54.	14.02.2023 Chennai	3	The meeting of the Committee was conducted with the welfare of Backward Classes & most Backward Classes, Adi Dravidar and Tribal Welfare Departments, Chennai, Tamil Nadu. The Committee discussed with the Officers of said department in respect of facilities which are providing to the Scheduled Castes, Scheduled Tribes and other Backward Classes categories, plan schemes for the development of the Social economic General working and also exchanged their views on different points of common interests.
55.	15.02.2023 Gurugram	1	The Committee could not transect any agenda due to want of quorum.

56.	10.03.2023 Sirsa	3	1. Paper placed before the Committee. 2. The Committee discussed on drafting of 45th Report for the year 2021-2022 and given some valuable suggestion to include in Reports. The officer noted the suggestion and ensure to the Committee to include the matter in Report accordingly.
57.	17.03.2023 Haryana Vidhan Sabha, Chandigarh	5	1. The Committee drafted and finalized its 46th Report for the year 2022-2023. 2. Unconfirmed Proceedings dated 10.02.2023, 11.02.2023, 12.02.2023, 13.02.2023 and 14.02.2023 were Confirmed by the Acting Chairperson.

The Committee held its meetings at place of outside Chandigarh as details below:-

Sr.	Date of Meetings	Place of Meetings
1.	14.05.2022	Mussoorie (Uttarakhand)
2.	21.05.2022	Haryana Bhawan, New Delhi
3.	12.06.2022	Haryana Bhawan, New Delhi
4.	23.07.2022	Haryana Bhawan, New Delhi
5.	14.09.2022	Gurugram
6.	15.09.2022	Kochi
7.	17.09.2022	Munnar
8.	19.09.2022	Thiruvanthapuram
9.	20.09.2022	Kanya Kumari
10.	21.09.2022	Gurugram
11.	29.09.2022	Ambala
12.	16.10.2022	Gurugram
13.	29.10.2022	Haryana Bhawan, New Delhi
14.	12.11.2022	Haryana Bhawan, New Delhi
15.	22.11.2022	Gurugram
16.	23.11.2022	Mumbai
17.	24.11.2022	Shirdi
18.	26.11.2022	Gurugram
19.	15.12.2022	Sirsa
20.	07.01.2023	Haryana Bhawan, New Delhi
21.	19.01.2023	Karnal
22.	02.02.2023	Fatehabad
23.	10.02.2023	Gurugram
24.	11.02.2023	Madurai
25.	12.02.2023	Rameswaram
26.	13.02.2023	Tirupati
27.	14.02.2023	Chennai
28.	15.02.2023	Gurugram
29.	10.03.2023	Sirsa

Report Presented

The Committee presented its Forty Sixth Report for the year 2022-2023 in the House on 21st March, 2023.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2022-23 consisting of nine Members was constituted by the Hon'ble Speaker, Haryana Vidhan Sabha on 20th April, 2022 and the notification in this regard was issued vide notification No. 1-GAC/2022-23/35, dated 20th April, 2022.

Shri Bharat Bhushan Batra, M.L.A, a member of the Committee, was appointed as Chairperson of the Committee.

During the period under review the Committee held total 49 meetings out of which in six meetings there was no quorum.

The name of the Members and number of meetings attended by each of them are as under:-

Sr. No.	Name of the Members	Number of meetings attended
1	Shri Bharat Bhushan Batra, M.L.A.	41
2	Shri Abhay Singh Chautala, M.L.A.	04
3	Shri Rajinder Singh Joon, M.L.A.	34
4	Shri Dura Ram, M.L.A.	10
5	Shri Mahipal Dhanda, M.L.A.	08
6	Shri Aftab Ahmed, M.L.A.	40
7	Shri Sita Ram Yadav, M.L.A.	39
8	Shri Subhash Gangoli, M.L.A.	36
9	Shri Amarjeet Dhanda, M.L.A.	14
*10	Smt Geeta Bhukkal, M.L.A.	05

* Smt Geeta Bhukkal, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve on such Committee on 17th January, 2023 for the remaining period of the year 2022-23.

Meetings held and Business Transacted

The details, showing the dates of meetings held, the number of Members present and business transacted in each meeting are explained as under: -

Sr. No.	Dates of Meeting	Number of Members Presented	Business Transacted
1.	27 th April, 2022	6	(i) Welcome Address. (ii) Discussion regarding the scope and functions of the Committee.
2.	5 th May, 2022	6	(i) The Committee acceded the request of Additional Chief Secretary to Government Haryana, Archaeology & Museums Department made vide D.O. Letter No. SSS/ACS A&M/2022, dated 02.05.2022 for the postponement of his oral examination. (ii) The Committee orally examined the representatives of Labour Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee. (iii) The Committee orally examined the representatives of Technical Education Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.
3.	11 th May, 2022	5	(i) The Committee orally examined the representatives of Welfare of Scheduled Castes & Backward Classes Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee. (ii) The Committee orally examined the representatives of Urban Local Bodies Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.
4.	18 th May, 2022	7	(i) The Committee orally examined the representatives of New & Renewable Energy Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee. (ii) The Committee orally examined the representatives of Public Health Engineering Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.
5.	25 th May, 2022	6	The Committee orally examined the representatives of Industries & Commerce Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.

6.	1 st June, 2022	6	(i) The Committee acceded the request of the Additional Chief Secretary to Government Haryana, Power Department made vide D.O. Letter No. Secy./ACS /Power/3496, dated 31.05.2022 for the postponement of his oral examination. (ii) The Committee orally examined the representatives of Public Health Engineering Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (iii) The Committee orally examined the representatives of Urban Local Bodies Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
7.	29 th June, 2022	6	(i) The Committee orally examined the representatives of Housing for All Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee orally examined the representatives of Skill Development & Industrial Training Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (iii) The Committee orally examined the representatives of Power Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
8.	6 th July, 2022 (Surajkund, Faridabad)	4	The Committee scrutinized the replies received from the Health Services Department and Tourism Department upon their relevant outstanding assurances as contained in the 51 st Report of the Committee.
9.	13 th July, 2022	6	(i) The Committee orally examined the representatives of Home Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee orally examined the representatives of Urban Local Bodies Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
10.	20 th July, 2022	5	(i) The Committee orally examined the representatives of Social Justice & Empowerment Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.

			(ii) The Committee orally examined the representatives of Food, Civil Supplies & Consumer Affairs Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (iii) The Committee orally examined the representatives of Town & Country Planning Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
11.	27 th July, 2022	7	(i) The Committee orally examined the representatives of Archaeology & Museums Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee orally examined the representatives of Co-operation Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
12.	3 rd August, 2022	7	The Committee scrutinized the assurances of paras from 1 to 50 given by the concerned Ministers on the floor of the House during the Session held in March, 2022.
13.	17 th August, 2022	6	(i) The Committee acceded the request of the Commissioner & Secretary to Government Haryana, Animal Husbandry & Dairying Department made vide D.O. Letter No. 912-AH-4-2022/5610, dated 16.08.2022 for the postponement of his oral examination. (ii) The Committee orally examined the representatives of Power Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
14.	25 th August, 2022 (Haryana Bhawan, New Delhi)	5	The Committee orally examined the representatives of Technical Education Department and Indian Institute of Technology, New Delhi upon their relevant outstanding assurance as contained in the 51 st Report of the Committee.
15.	30 th August, 2022	5	The Committee scrutinized the assurances of paras from 51 to 100 given by the concerned Ministers on the floor of the House during the Session held in March, 2022.
16.	7 th September, 2022	4	(i) The Committee acceded the request of the Additional Chief Secretary to Government Haryana, PW (B&R) Department made vide D.O. Letter No. PS/ACS PW/2022/208, dated 06.09.2022 for the postponement of his oral examination.

			(ii) The Committee orally examined the representatives of Health Services Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.
17.	14 th September, 2022	6	(i) The Committee orally examined the representatives of Environment and Climate Change Department, Industries & Commerce Department and Public Health Engineering Department upon their relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee orally examined the representatives of Animal Husbandry Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
18.	21 st September, 2022	6	(i) The Committee orally examined the representatives of Transport Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee orally examined the representatives of PW (B&R) Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
19.	28 th September, 2022	7	(i) The Committee orally examined the representatives of Medical Education & Research Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee orally examined the representatives of Irrigation & Water Resources Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
20.	7 th October, 2022	3	The Committee scrutinized the assurances of paras from 101 to 200 given by the concerned Ministers on the floor of the House during the Session held in March, 2022.
21.	12 th October, 2022	5	(i) The Committee acceded the request of the Additional Chief Secretary to Government Haryana, School Education Department made vide D.O. Letter No. PS/ 2022/49914, dated 7.10.2022 for the postponement of his oral examination. (ii) The Committee orally examined the representatives of Higher Education Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.

22.	18 th October, 2022	5	The Committee scrutinized the assurances of paras from 201 to 250 given by the concerned Ministers on the floor of the House during the Session held in March, 2022.
23.	22 nd October, 2022 (Haryana Bhawan, New Delhi)	3	The Committee scrutinized the assurances of paras from 251 to 276 given by the concerned Ministers on the floor of the House during the Session held in March, 2022.
24.	5 th November, 2022 (Benmore Circuit House, Shimla)	3	The Committee scrutinized the replies received from the School Education Department upon outstanding assurances from Sr. No. 309 to 326 as contained in the 51 st Report of the Committee.
25.	9 th November, 2022	5	The Committee scrutinized the replies received from the Civil Aviation Department upon outstanding assurances from Sr. No. 544 to 548 as contained in the 51 st Report of the Committee.
26.	16 th November, 2022	8	(i) The Committee orally examined the representatives of Technical Education Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee. (ii) The Committee orally examined the representatives of Agriculture & Farmers Welfare Department and Horticulture Department upon their relevant outstanding assurances as contained in the 51 st Report of the Committee. (iii) The Committee orally examined the representatives of Urban Local Bodies Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.
27.	19 th November, 2022 (Haryana Bhawan, New Delhi)	4	The Committee scrutinized the replies received from the Vigilance Department upon outstanding assurances from Sr. No. 23 to 25 as contained in the 51 st Report of the Committee.
28.	23 rd November, 2022	5	(i) The Committee acceded the request of the Additional Chief Secretary to Government Haryana, School Education Department made vide D.O. Letter No. PS/ACSSE/2022/57300, dated 21.11.2022 for the postponement of his oral examination. (ii) The Committee orally examined the representatives of Town & Country Planning Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee. (iii) The Committee orally examined the representatives of Finance Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.

29.	3 rd December, 2022 (Haryana Bhawan, New Delhi)	5	The Committee scrutinized the assurances of paras from 1 to 30 given by the concerned Ministers on the floor of the House during the Session held in August, 2022.
30.	7 th December, 2022	6	The Committee orally examined the representatives of Revenue & Disaster Management Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.
31.	14 th December, 2022	4	(i) The Committee acceded the request of the Additional Chief Secretary to Government Haryana, Sports & Youth Affairs Department made vide D.O. Letter No.PS/ACSSYA/2022/SPL-1, dated 12.12.2022 for the postponement of his oral examination. (ii) The Committee acceded the request of the Additional Chief Secretary to Government Haryana, Development & Panchayats Department made vide D.O Letter No. SPL 2022, dated 09.12.2022 for the postponement of his oral examination. (iii) The Committee scrutinized the assurances of paras from 31 to 100 given by the concerned Ministers on the floor of the House during the Session held in August, 2022.
32.	11 th January, 2023	5	(i) The Committee acceded the request of the Additional Chief Secretary to Government Haryana, Sports & Youth Affairs Department made vide D.O. Letter No.PS/ACSSYA/SPL 1, dated 09.01.2023 for the postponement of his oral examination. (ii) The Committee orally examined the representatives of Vigilance Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (iii) The Committee orally examined the representatives of Public Works (B&R) Department upon relevant outstanding assurances as contained in the 51st Report of the Committee.
33.	18 th January, 2023	6	(i) The Committee orally examined the representatives of Women & Child Development Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee orally examined the representatives of Environment & Climate Change Department upon relevant

			outstanding assurances as contained in the 51st Report of the Committee. (iii) Resumption of oral examination of the Additional Chief Secretary to Government Haryana, Urban Local Bodies Department upon the agenda left over in the meeting held on 16.11.2022.
34.	25 th January, 2023	7	The Committee scrutinized the replies received from the Animal Husbandry and Dairying Department upon outstanding assurances from Sr. No. 500 to 507 as contained in the 51 st Report of the Committee.
35.	28 th January, 2023 (PW (B&R) Rest House, Gurugram)	3	The Committee prepared questionnaire in respect of its meeting with the Secretary to Lt. Governor of Andaman & Nicobar Islands, Portblair.
36.	30 th January, 2023 (Port Blair)	3	The Committee scrutinized the replies received from the Urban Local Bodies Department upon relevant outstanding assurances as contained in the 51 st Report of the Committee.
37.	1 st February, 2023 (Swaraj Dweep, Havlock)	3	(i) The Committee scrutinized the replies received from the School Education and Sports & Youth Affairs Department upon their relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee discussed the study tour programme and recommended to make slightly changes therein.
38.	3 rd February, 2023 (Port Blair)	3	During the study tour in the absence of Lt. Governor Andaman & Nicobar Islands the Committee discussed with his Secretary, regarding Geographical aspects and Governance of such U.T.
39.	8 th February, 2023	5	(i) The Committee orally examined the representatives of School Education Department upon relevant outstanding Assurances as contained in the 51st Report of the Committee (ii) Resumption of oral examination of the Additional Chief Secretary to Government Haryana, Urban Local Bodies Department upon the agenda left over in the meeting held on 18.01.2023.
40.	14 th February, 2023	8	(i) The Committee orally examined the representatives of Urban Local Bodies Department upon relevant outstanding assurances as contained in the 51st Report of the Committee. (ii) The Committee partly drafted its 52nd Report. (iii) The Chairperson confirmed the proceedings of the Committee.

41.	1 st March, 2023	6	(i) The Committee partly drafted its 52 nd Report. (ii) The Chairperson confirmed the proceedings of the Committee.
42.	4 th March, 2023 (Haryana Bhawan, New Delhi)	4	(i) The Committee partly drafted its 52 nd Report. (ii) The Chairperson confirmed the proceedings of the Committee. (iii) The Committee scrutinized the assurances of paras from 1 to 25 given by the concerned Ministers on the floor of the House during the Session held in December, 2022.
43.	7 th March, 2023	4	(i) The Committee scrutinized the assurances of paras from 26 to 127 given by the concerned Ministers on the floor of the House during the Session held in December, 2022. (ii) The Chairperson confirmed the proceedings of the Committee. (iii) The Committee drafted and finalized its 52 nd Report.

The details of the meetings held at places outside Chandigarh are as under:-

Sr. No.	Date of Meetings	Place of Meetings
1.	06.07.2022	Hotel Rajhans, Surajkund, Faridabad
2.	25.08.2022	Haryana Bhawan, New Delhi
3.	22.10.2022	Haryana Bhawan, New Delhi
4.	05.11.2022	Benmore Circuit House, Shimla
5.	19.11.2022	Haryana Bhawan, New Delhi
6.	03.12.2022	Haryana Bhawan, New Delhi
7.	28.01.2023	PW(B&R) Rest House, Gurugram
8.	30.01.2023	Port Blair
9.	01.02.2023	Swaraj Dweep (Havlock Island)
10.	03.02.2023	Port Blair
11.	04.03.2023	Haryana Bhawan, New Delhi

Report Presented

The Chairperson on behalf of the Committee presented its 52nd Report for the year 2022-23 to the House on 22nd March, 2023.

Proceedings

The record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 9 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 20.04.2022 and was notified in the official Gazette vide Notification No. HVS/SLC/1/2022-23/39, dated 20.04.2022.

Shri Ram Niwas, M.L.A. was appointed as Chairperson of the Committee by the Speaker.

The Committee held 56 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of the Members	Number of meetings Attended	
1.	Shri Ram Niwas, M.L.A.	Chairperson	32
2.	Shri Jagbir Singh Malik, M.L.A.	Member	41
3.	Shri Jaiveer Singh, M.L.A.	Member	40
4.	Shri Bishamber Singh, M.L.A.	Member	43
*5.	Shri Sanjay Singh, M.L.A.	Member	NIL
6.	Shri Ram Kumar Kashyap M.L.A.	Member	49
7.	Shri Amit Sihag, M.L.A.	Member	23
8.	Shri Balbir Singh, M.L.A.	Member	31
**9.	Shri Indu Raj, M.L.A.	Member	30
10.	Advocate General, Haryana	Member	NIL
Special Invitees			
***1.	Shri Laxman Singh Yadav, M.L.A.		14

* Shri Sanjay Singh, M.L.A. resigned from the membership of the Committee on Subordinate Legislation vide his letter dated 10.05.2022 which has been accepted by the Hon'ble Speaker, Haryana Vidhan Sabha on the same day i.e. 10.05.2022 vide Notification No. HVS-SLC-1/2022-23/53, dated 11.05.2022.

** Shri Indu Raj, M.L.A. was nominated as Member to serve on the Committee by the Hon'ble Speaker, Haryana Vidhan Sabha on dated 11.05.2022 vide Notification No. HVS-SLC-1-2022-23/54, dated 11.05.2022.

*** Shri Laxman Singh Yadav, M.L.A. was nominated as Special Invitee to serve on the Committee by the Hon'ble Speaker, Haryana Vidhan Sabha on dated 11.07.2022, vide Notification No. HVS-SLC-1/2022-23/60, dated 11.07.2022.

Meetings held and Business transacted

The date of meetings, the number of Members present and the Business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	27.04.2022	7	Welcome Address.
2.	05.05.2022	4	1. Paper placed before the Committee. 2. Selection of Rules for Scrutiny.
3.	11.05.2022	6	Selection of Rules for Scrutiny.
4.	14.05.2022 (New Delhi)	6	Selection of Rules for Scrutiny.
5.	18.05.2022	8	Study of the Haryana Legislative Assembly (Salary, Allowances & Pension of Members) Act, 1975.
6.	25.05.2022	7	Study of the Haryana Legislative Assembly (Salary, Allowances & Pension of Members) Act, 1975.
7.	01.06.2022	6	Study of the Haryana Legislative Assembly (Salary, Allowances & Pension of Members) Act, 1975.
8.	04.06.2022 (Mussoorie)	2	No Business was transacted for want of quorum.
9.	08.06.2022	2	No Business was transacted for want of quorum.
10.	15.06.2022	2	No Business was transacted for want of quorum.
11.	22.06.2022	2	No Business was transacted for want of quorum.
12.	29.06.2022	6	1. Paper placed before the Committee. 2. Scrutiny of the Haryana Legislative Assembly (Allowances of Members) Rules, 1976.
13.	02.07.2022 (Amritsar)	6	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Affiliated Colleges (Security of Services) Rules, 2006 framed under the Haryana Affiliated Colleges (Security of Services) Act, 1979 as contained in its 49th Report.

14.	06.07.2022 (Faridabad)	5	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Home Guards Rules, 1980 framed under the Haryana Home Guards Act, 1974 as contained in its 49th Report.
15.	13.07.2022	7	Study of the Haryana Legislative Assembly (Medical Facilities to Members) Act, 1986.
16.	20.07.2022	7	Scrutiny of the Haryana Legislative Assembly (Medical Facilities to Members) Rules, 1988.
17.	27.07.2022	7	Scrutiny of the Haryana Legislative Assembly (Medical Facilities to Members) Rules, 1979.
18.	03.08.2022	5	Study of the Punjab Fruit Nurseries Act, 1961.
19.	17.08.2022	8	Scrutiny of the Punjab Fruit Nurseries Rules, 1961.
20.	22.08.2022 (New Delhi)	5	Framing the Questionnaire to be discussed during the meeting with the Sister Committee of the Madhya Pradesh Legislative Assembly on 27.08.2022.
21.	24.08.2022 (Gwalior)	7	1. Minor Changes in Study Tour Programme. 2. Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952 as contained in its 47 th Report.
22.	25.08.2022 (Khajuraho)	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984 as contained in its 46th to 48th Report.
23.	26.08.2022 (Panchmarhi)	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of

			Urban Areas Act, 1975 as contained in its 45th to 49th Reports.
24.	27.08.2022 (Bhopal)	7	1. Welcome Address. 2. Discussion on the Scope and Functions of the Committee with the sister Committee of the Madhya Pradesh Legislative Assembly .
25.	28.08.2022 (Omkareshwar)	6	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952 as contained in its 48th Report.
26.	29.08.2022 (Ujjain)	3	Review of the proceedings of the meetings of the committee held during its study tour to the State of Madhya Pradesh from 22.08.2022 to 29.08.2022.
27.	07.09.2022	7	1. Paper placed before the Committee 2. Postponement of Oral examination of the Special Secretary to Government, Haryana and Director Secondary Education Department, Haryana.
28.	14.09.2022	7	1. Paper placed before the Committee 2. Oral examination of the Additional Chief Secretary to Government, Haryana, School Education Department, Haryana regarding non-supply of the copies of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
29.	21.09.2022	9	Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture & Farmers Welfare Department, Haryana regarding making more effective as well as to empower the fruit Nurseries in Haryana State.
30.	28.09.2022	7	Study of the Haryana School Education Act, 1995.
31.	07.10.2022 (Mussoorie)	4	Study of the Haryana School Education Act, 1995.
32.	12.10.2022	7	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.

33.	17.10.2022	7	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
34.	26.10.2022	3	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
35.	02.11.2022	3	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
36.	10.11.2022	6	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
37.	16.11.2022	7	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
38.	26.11.2022 (New Delhi)	7	1. Papers placed before the Committee. 2. Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
39.	30.11.2022	5	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
40.	07.12.2022 (Gurugram)	3	Framing the Questionnaire to be discussed during the meeting with the Sister Committee of the Arunachal Pradesh Legislative Assembly on 13.12.2022.
41.	09.12.2022 (Rupa)	3	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
42.	10.12.2022 (Tawang)	3	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
43.	12.12.2022 (Bhalukpong)	3	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
44.	13.12.2022 (Itanagar)	3	1. Welcome Address. 2. Discuss on the Scope and Function of the Committee with the Sister Committee of the Arunachal Pradesh Legislative Assembly.

45.	21.12.2022	2	No Business was transacted for want of quorum.
46.	30.12.2022 (Gurugram)	2	No Business was transacted for want of quorum.
47.	04.01.2023	4	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
48.	11.01.2023	7	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
49.	18.01.2023	6	Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
50.	25.01.2023	6	1. Papers placed before the Committee. 2. Scrutiny of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.
51.	08.02.2023 (Surajkund)	8	1. Papers placed before the Committee. 2. Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963 as contained in its 42 nd to 49 th Reports.
52.	15.02.2023	8	1. Papers placed before the Committee. 2. Oral examination of the Chief Secretary to Government, Haryana. 3. Oral examination of the Special Secretary to Government, Haryana, Agriculture & Farmers Welfare Department, Haryana. 4. Oral examination of the Director, Secondary Education Department, Haryana.
53.	01.03.2023	6	1. Papers placed before the Committee. 2. Drafting and Finalization of 50 th report.

54.	04.03.2023 (New Delhi)	4	Drafting and Finalization of 50th report.
55.	12.03.2023 (Gurugram)	5	Drafting and Finalization of 50th report.
56.	15.03.2023	6	Drafting and Finalization of 50th report to the year 2022-2023.

Meetings at Places other than Chandigarh.

The Committee held its meetings on the following dates and places:-

Sr. No.	Places	Date	Sr. No.	Places	Date
1.	New Delhi	14.05.2022	2.	Mussoorie	04.06.2022
3.	Amritsar	02.07.2022	4.	Faridabad	06.07.2022
5.	New Delhi	22.08.2022	6.	Gwalior	24.08.2022
7.	Khajuraho	25.08.2022	8.	Panchmarhi	26.08.2022
9.	Bhopal	27.08.2022	10.	Omkareshwar	28.08.2022
11.	Ujjain	29.08.2022	12.	Mussoorie	07.10.2022
13.	New Delhi	26.11.2022	14.	Gurugram	07.12.2022
15.	Rupa	09.12.2022	16.	Tawang	10.12.2022
17.	Bhalukpong	12.12.2022	18.	Itanagar	13.12.2022
19.	Gurugram	30.12.2022	20.	Surajkund	08.02.2023
21.	New Delhi	04.03.2023	22.	Gurugram	12.03.2023

Report Presented

The Committee presented its 50th Report for the year 2022-2023 to the House on 22nd March, 2023.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**THE SELECT COMMITTEE ON “THE HARYANA POLICE
(AMENDMENT) BILL, 2022”**

The Select Committee on “The Haryana Police (Amendment) Bill, 2022” consisting of 11 Members of the Haryana Vidhan Sabha was nominated by the Hon’ble Speaker on 09.09.2022 which was notified in the official Gazette vide Notification No. HVS-LA-123/2022/80, dated 9th September, 2022.

Shri Ranbir Gangwa, Hon’ble Deputy Speaker was the Chairperson of the Committee vide Rule 136 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

The Committee held two meetings during the period under review. The names of the Members of the Committee and the number of meetings attended by each of them are given in the table below:-

Sr. No.	Name of the Members		Number of meetings Attended
1.	Shri Ranbir Gangwa, Hon’ble Deputy Speaker	Chairperson	2
2.	Shri Anil Vij, Home Minister (Minister-in-charge of the Bill)	Member	2
3.	Shri Harvinder Kalyan, M.L.A.	Member	1
4.	Shri Mahipal Dhanda, M.L.A.	Member	Nil
5.	Shri Subhash Sudha, M.L.A.	Member	2
6.	Shri Satya Parkash, M.L.A.	Member	Nil
7.	Smt. Geeta Bhukkal, M.L.A.	Member	2
8.	Shri Aftab Ahmed, M.L.A.	Member	1
9.	Shri Varun Chaudhary, M.L.A.	Member	2
10.	Shri Ishwar Singh, M.L.A.	Member	Nil
11.	Shri Sombir Sangwan, M.L.A.	Member	2

Bill Examined

The Committee examined “The Haryana Police (Amendment) Bill, 2022”.

The dates of meeting, the number of members present and the Business transacted at meeting are given below:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1.	29.09.2022	7	1. Welcome address. 2. Discussion on the Bill.
2.	06.12.2022	7	1. Consideration of the Bill clause by clause. 2. Drafting and finalization of the report.

Report Presented

The Select Committee on “The Haryana Police (Amendment) Bill, 2022” presented its Report to the House on 22nd February, 2023.

Proceedings

A record of the proceedings of the Select Committee on “The Haryana Police (Amendment) Bill, 2022” has been kept in the Haryana Vidhan Sabha Secretariat.

**THE SELECT COMMITTEE ON “THE HARYANA MUNICIPAL
(AMENDMENT) BILL, 2022” AND “THE HARYANA MUNICIPAL
CORPORATION (AMENDMENT) BILL, 2022”**

The Select Committee on “The Haryana Municipal (Amendment) Bill, 2022” and “The Haryana Municipal Corporation (Amendment) Bill, 2022” consisting of 11 Members of the Haryana Vidhan Sabha was nominated by the Hon’ble Speaker on 04.04.2022 which was notified in the official Gazette vide Notification No. HVS-LA-79/2022/32, dated 4th September, 2022.

Shri Ranbir Gangwa, Hon’ble Deputy Speaker was the Chairperson of the Committee vide Rule 136 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

The Committee held two meetings during the period under review. The names of the Members of the Committee and the number of meetings attended by each of them are given in the table below:-

Sr. No.	Name of the Members		Number of meetings Attended
1.	Shri Ranbir Gangwa, Hon’ble Deputy Speaker	Chairperson	2
2.	Dr. Kamal Gupta, Urban Local Bodies Minister (Minister-in-charge of the Bill)	Member	2
3.	Shri Aseem Goel, M.L.A.	Member	Nil
4.	Shri Ghanshyam Dass Arora, M.L.A.	Member	1
5.	Shri Parmod Kumar Vij, M.L.A.	Member	2
6.	Shri Sudhir Kumar Singla, M.L.A.	Member	Nil
7.	Shri Bharat Bhushan Batra, M.L.A.	Member	1
8.	Shri Neeraj Sharma, M.L.A.	Member	2
9.	Shri Surender Panwar, M.L.A.	Member	1
10.	Shri Ishwar Singh, M.L.A.	Member	2
11.	Shri Nayan Pal Rawat, M.L.A.	Member	2

Bill Examined

The Committee examined “The Haryana Municipal (Amendment) Bill, 2022” and “The Haryana Municipal Corporation (Amendment) Bill, 2022”.

The dates of meeting, the number of members present and the Business transacted at meeting are given below:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1.	26.04.2022	9	1. Welcome address. 2. Discussion on the Bill.
2.	12.05.2022	6	1. Consideration of the Bill clause by clause.

			2. Drafting and finalization of the report.
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Report Presented

The Select Committee on “The Haryana Municipal (Amendment) Bill, 2022” and “The Haryana Municipal Corporation (Amendment) Bill, 2022” presented its Report to the House on 8th August, 2022.

Proceedings

A record of the proceedings of the Select Committee on “The Haryana Municipal (Amendment) Bill, 2022” and “The Haryana Municipal Corporation (Amendment) Bill, 2022” has been kept in the Haryana Vidhan Sabha Secretariat.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated by the Hon'ble Speaker for the January Session, 2020 on 10.01.2020 vide Notification No. HVS-LA/39/2020/8, dated 13th January, 2020 and the same was continued to order by the Hon'ble Speaker on 04.04.2022.

The Committee held one meeting on 05.04.2022. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member are given below:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Gian Chand Gupta, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Dushyant Chautala, Hon'ble Deputy Chief Minister	1
4.	Shri Anil Vij, Hon'ble Home Minister	Nil
5.	Shri Kanwar Pal, Hon'ble Parliamentary Affairs Minister	1
6.	Shri Bhupinder Singh Hooda, Hon'ble Leader of Opposition	1
7.	Shri Ranbir Gangwa, Hon'ble Deputy Speaker	1

REPORT PRESENTED

The following report was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 05.04.2022 i.e. Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Motion under Rule-15 regarding Non-stop sitting and Motion under Rule-16 regarding adjournment of the Sabha sine-die; Official Resolution; and Any other Business.	05.04.2022

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated by the Hon'ble Speaker for the January Session, 2020 on 10.01.2020 vide Notification No. HVS-LA/39/2020/8, dated 13th January, 2020 and the same was continued to order by the Hon'ble Speaker on 26.07.2022.

The Committee held one meeting on 02.08.2022. The name of the Members of the Committee and the meeting attended by each Member are given below:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Gian Chand Gupta, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Dushyant Chautala, Hon'ble Deputy Chief Minister	Nil
4.	Shri Anil Vij, Hon'ble Home Minister	1
5.	Shri Kanwar Pal, Hon'ble Parliamentary Affairs Minister	1
6.	Shri Bhupinder Singh Hooda, Hon'ble Leader of Opposition	1
7.	Shri Ranbir Gangwa, Hon'ble Deputy Speaker	1

REPORT PRESENTED

The following report was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 08.08.2022, 09.08.2022 and 10.08.2022 i.e. Obituary References; Questions Hour; Presentation and adoption of First Report of the Business Advisory Committee; Papers to be laid/re-laid on the Table of the House; Presentation of Report of the Select Committee on the Haryana Municipal (Amendment) Bill, 2022; Presentation of Report of the Select Committee on the Haryana Municipal Corporation (Amendment) Bill, 2022; Presentation of Supplementary Estimates (First Installment) for the year 2022-2023 and the Report of the Estimate Committee thereon;	08.08.2022

	Discussion and Voting on Supplementary Estimates (First Instalment) for the year 2022-2023; The Haryana Appropriation Bill in respect of Supplementary Estimates (First Installment) for the year 2022-2023; Motion under Rule-15 regarding Non-stop sitting and Motion under Rule-16 regarding adjournment of the Sabha sine-die; Legislative Business; and Any other Business.	
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BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated by the Hon'ble Speaker for the January Session, 2020 on 10.01.2020 vide Notification No. HVS-LA/39/2020/8, dated 13th January, 2020 and the same was continued to order by the Hon'ble Speaker on 13.12.2022.

The Committee held one meeting on 26.12.2022. The name of the Members of the Committee and the meeting attended by each Member are given below:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Gian Chand Gupta, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Dushyant Chautala, Hon'ble Deputy Chief Minister	1
4.	Shri Anil Vij, Hon'ble Home Minister	Nil
5.	Shri Kanwar Pal, Hon'ble Parliamentary Affairs Minister	1
6.	Shri Bhupinder Singh Hooda, Hon'ble Leader of Opposition	1
7.	Shri Ranbir Gangwa, Hon'ble Deputy Speaker	1

REPORT PRESENTED

The following reports was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 26.12.2022, 27.12.2022 and 28.12.2022 i.e. Obituary References; Questions Hour; Presentation and adoption of First Report of the Business Advisory Committee; Papers to be laid/re-laid on the Table of the House; Presentation of Reports of the Assembly Committees; Presentation of Supplementary Estimates (Second Instalment) for the year 2022-23 and the Report of the Estimates Committee thereon; Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 2022-23; Motion under Rule-15 regarding Non-stop sitting and Motion under Rule-16 regarding adjournment of the Sabha sine-die;	26.12.2022

	Legislative Business; The Haryana Appropriation Bill in respect of Supplementary Estimates (Second Installment) for the year 2022-23; and Any other Business.	
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BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated by the Hon'ble Speaker for the January Session, 2020 on 10.01.2020 vide Notification No. HVS-LA/39/2020/8, dated 13th January, 2020 and the same was continued to order by the Hon'ble Speaker on 14.02.2023.

The Committee held one meeting on 16.02.2023. The name of the Members of the Committee and the meeting attended by each Member are given below:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Gian Chand Gupta, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Dushyant Chautala, Hon'ble Deputy Chief Minister	1
4.	Shri Anil Vij, Hon'ble Home Minister	1
5.	Shri Kanwar Pal, Hon'ble Parliamentary Affairs Minister	1
6.	Shri Ranbir Gangwa, Hon'ble Deputy Speaker	1
*7.	Shri Bharat Bhushan Batra, M.L.A.	1

*Shri Bharat Bhushan Batra, M.L.A. was nominated as Member in place of Shri Bhupinder Singh Hooda, Hon'ble Leader of Opposition for the meeting of the Business Advisory Committee held on 16th February, 2023 at 3.00 P.M. for Budget Session, 2023 by the Hon'ble Speaker vide Notification No. HVS-LA-39/2023/105, dated 15th February, 2023.

REPORT PRESENTED

The following reports was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 20.02.2023, 21.02.2023, 22.02.2023, 23.02.,2023, 17.03.2023, 20.03.2023, 21.03.2023 and 22.03.2023 i.e. Laying a copy of the Governor's Address on the Table of the House through 'NeVA' portal; Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Questions Hours; General Discussion on Governor's Address; Resumption of General Discussion on Governor's Address and voting on Motion of Thanks;	20.02.2023

	Papers to be laid/re-laid on the Table of the House through NeVA portal; Presentation, Discussion and Voting on Supplementary Estimates (3rd Instalment) for the year 2022-2023; Motion under Rule-121; Presentation of Report of the Select Committee on the Haryana Police (Amendment) Bill, 2022; Presentation of Budget Estimates for the year 2023-2024; General Discussion on Budget Estimates for the year 2023-2024; The Haryana Appropriation Bill in respect of Supplementary Estimates (3rd Instalment) for the year 2022-2023; Presentation of Reports of the Assembly Committees; Resumption of General Discussion on Budget Estimates for the year 2023-2024 and reply by the Finance Minister on Budget Estimates for the year 2023-2024 and Voting on Demands for Grants for the year 2023-2024; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2023-2024. Motion under Rule-15 regarding Non-stop sitting and Motion under Rule-16 regarding adjournment of the Sabha sine-die; Legislative Business; and Any other Business;	
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RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 20th April, 2022 and notified in the official Gazette vide Notification No. HVS-LA-83/2022/38, dated the 20th April, 2022.

The Committee held 1 meeting during the period under review. The names of Members and numbers of meeting attended by each of them are shown in the following table:—

Sr. No.	Name of the Members		Number of Meetings attended
1	Shri Gian Chand Gupta, Hon'ble Speaker	Ex-Officio Chairperson	1
2	Shri Bhupinder Singh Hooda, MLA	Member	1
3	Smt. Kiran Choudhry, MLA	Member	---
4	Shri Ghanshyam Dass Arora, MLA	Member	---
5	Dr. Abhe Singh Yadav, MLA	Member	1
6	Shri Bharat Bhushan Batra, MLA	Member	1
7	Smt. Naina Singh Chautala, MLA	Member	1
8	Shri Sudhir Kumar Singla, MLA	Member	1

Meetings held and Business transacted

The date of the meeting, number of Members present and Business transacted in the meeting is as under:—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1.	02.08.2022	6	The Committee considered the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, After a good deal of discussion, the Committee approved amendments in Rules 2, 15(2), 41, 45A, 45(2)

Presentation of Report

The Report of the Rules Committee regarding the recommendations/ observations for amendments in the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, finalized in its meeting held on 8th August, 2022, as required under Rule 242 ibid, was laid on the Table of the House on 8th August, 2022 and the recommendations were deemed approved to have been approved by the House vide Rule 243(3) ibid.

Proceedings

A record of proceedings of the meetings of the Rules Committee has been kept in the Haryana Vidhan Sabha Secretariat.

REVIEW OF THE COMMITTEE OF PRIVILEGES FOR THE YEAR 2022-23

The Committee of Privileges consisting of eight members was nominated by the Hon'ble Speaker on 20th April, 2022 under Rule 286 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly continued to function during the period under Review. Shri Sudhir Singla, M.L.A was nominated as Chairperson of the Committee by the Hon'ble Speaker.

The Committee of Privileges held total number of 07 Meetings during the period under review. During the period no report was presented by the Committee.

Names of the Members and number of Meetings attended by each of them are as follows:—

Sr. No.	Name of Member	Designation	Number of Meetings Attended
1.	Shri. Sudhir Singla, MLA	Chairperson	7
2.	Smt. Kiran Choudhary, MLA	Member	1
3.	Shri Harvinder Kalyan, MLA	Member	3
4.**	Shri Assem Goel, MLA	Member	Nil
5.	Shri Mohan Lal Badoli, MLA	Member	3
6.*	Shri Satya Prakash, MLA	Member	Nil
7.	Shri Varun Chaudhary, MLA	Member	4
8.	Shri Amarjeet Dhanda, MLA	Member	3
9.***	Shri Vinod Bhayana, MLA	Member	3
10.***	Shri Kuldeep Vats, MLA	Member	3

* **Shri Satya Prakash, MLA** has tendered his resignation from the Membership of the Committee of Privileges on dated 27th April 2022, was accepted by the Hon'ble Speaker w.e.f. 09th May, 2022.

** **Shri Assem Goel, MLA** has tendered his resignation from the Membership of the Committee of Privileges on dated 19th July, 2022, which was accepted by the Hon'ble Speaker on the same day i.e 19th July, 2022.

*** **Shri Vinod Bhayana and Shri Kuldeep Vats, MLA** have been nominated by the Hon'ble Speaker to serve as a Membership of the Committee of Privileges w.e.f. 09th August, 2022.

MEETING HELD AND BUSINESS TRANSACTED

Sr. No.	Date of Meeting	Members Present	Business Transacted
1.	16.05.2022	1	Quorum was not constituted.
2.	08.06.2022	2	Quorum was not constituted.
3.	13.07.2022	4	*The Committee has examined comments received from Director General of Police, U.T., Chandigarh and Director General of Police, Haryana in the matter of alleged breach of privilege notice dated 20.08.2021 given by Dr. R.S. Kadyan, MLA and also decided to call Director General of Police, U.T. Chandigarh before the Committee in the next meeting. ** The Committee has examined the comments received from Director General of Police, Haryana in the matter/incident occurred on 10.03.2021 with regard to the alleged breach of security cordon of Hon'ble Chief Minister, Haryana in the Punjab & Haryana Vidhan Sabha premises and also decided to call Director General of Police, Haryana before the Committee in the next meeting.
4.	31.08.2022	4	The Committee orally examined the Director General of Police, Haryana in the matter/incident occurred on 10.03.2021 with regard to the alleged breach of privilege of Hon'ble Chief Minister, Haryana in the Punjab & Haryana Vidhan Sabha premises.
5.	07.09.2022	6	The Committee decided to undertake a Study Tour to the Union Territory of Ladakh from 20.09.2022 to 25.09.2022.
6.	14.09.2022	6	* The Committee had requested Dr. R.S. Kadyan, MLA to appear before the Committee to give his oral evidence. However, despite giving two opportunities to give his statement before the Committee i.e. on 07.09.2022 & 14.09.2022, Dr. R.S. Kadyan, MLA had not appeared before the Committee on 14.09.2022, therefore, the committee decided not to proceed further in the matter of alleged breach of privilege notice dated 20.08.2021 given by Dr. R.S. Kadyan, MLA. ** The Committee cancelled the Study Tour to the Union Territory of Ladakh and decided to undertake a Study Tour to the State of Odisha from 06.10.2022 to 10.10.2022.

7.	19.10.2022	4	* The Committee examined the information provided by Director General of Police, Haryana in the matter/incident occurred on 10.03.2021 with regard to the alleged breach of privilege of Hon'ble Chief Minister, Haryana in the Punjab & Haryana Vidhan Sabha premises. ** The Committee decided to reschedule the Study Tour to the State of Odisha for 06.11.2022 to 10.11.2022 in view of letter sent by Odisha Legislative Assembly.
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**Review of the House Committee
(2022-2023)**

The House Committee of Haryana Vidhan Sabha consisting of Five Members were nominated by the Hon'ble Speaker on dated 20th April, 2022 for the year 2022-2023 vide notification No. Hostel/HC/1/2022-23/43 dated 20th April, 2022.

Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.

Detail of the Members and number of Meetings attended by them is as under:—

(From 01.04.2022 to 31.03.2023)

Sr. No.	Name of Member	Meeting Attended
1.	Shri Ranbir Gangwa, Hon'ble Deputy Speaker Ex-Officio Chairperson	5
2.	Mohd. Ilyas, MLA	4
3.	Shri Ram Kumar Gautam, MLA	3
4.	Shri Deepak Mangla, MLA	2
5.	Shri Randhir Singh Gollen, MLA	5

Meeting Held and Business Transacted

Details showing the dates of Meeting held, No. of Members present and business transacted in each meeting are as given below :—

Sr. No.	Date of Meeting	Number of Member Present	Business Transacted
1.	11.05.2022	04	Discussion with the Additional Chief Secretary Haryana PWD (B&R) regarding various works as pointed out by ADGP (CID), Haryana for security of MLAs' Flats and MLAs' Hostel, Sector-3, Chandigarh and various works as decided in own meeting of House Committee held on 23.11.2021.
2.	28.12.2022	03	Consideration of request received from various Members regarding allotment of MLAs' Flats/Motor Garage/Servant Quarter.
3.	19.01.2023	04	Consideration of request received from various Members regarding allotment of MLAs' Flats/Motor Garage/Servant Quarter.
4.	02.02.2023	04	Discussion regarding important in Hospitality services and room services by PWD (B&R) in Haryana MLAs' Hostel, Sector-3, Chandigarh.
5.	13.02.2023	04	Discussion regarding improvement of facilities provided by Haryana PWD (B&R) in Haryana MLAs' Hostel and MLAs' Flats.

COMMITTEE ON PETITIONS

The Committee consisting of the Nine Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS/Petitions/1/2022-23/36 dated 20th April, 2022 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the year 2022-23, under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghanshyam Dass, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 49 meetings during the period for the year 2022-23.

The names of the members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of the Member	Number of meetings attended
1.	Shri Ghanshyam Dass, MLA	47
2.	Shri Jagbir Singh Malik, MLA	34
3.	Smt. Geeta Bhukkal, MLA	31
4.	Smt. Shakuntla Khatak, MLA	21
5.	Shri Leela Ram, MLA	33
6.	Shri Laxman Singh Yadav, MLA	38
7.	Shri Sanjay Singh, MLA	30
8.	Shri Ram Niwas, MLA	22
9.	Shri Sombir Sangwan, MLA	30
Special Invitees		
*1.	Shri Ram Kumar Kashyap, MLA	39

* Vide Notification No. HVS/Petition/1/2022-23/55 dated 11th May, 2022. The Hon'ble Speaker has been pleased to nominate Shri Ram Kumar Kashyap, MLA to serve on the Committee on Petitions as a Special Invitee for the remaining period of the year 2022-23.

REVIEW OF THE COMMITTEE ON PETITIONS FOR THE YEAR 2022-23**Meetings held & business transacted.**

The details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:—

Sr. No.	Date of meeting	No of Member present	Business Transacted
1.	26.04.2022	9	Welcome address/Scope and functions of the Committee.
2.	04.05.2022	6	Consideration of petitions/ representations received by the Committee.
3.	10.05.2022	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
4.	17.05.2022	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
5.	24.05.2022	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
6.	31.05.2022	8	Consideration of petitions/representations received by the Committee.
7.	07.06.2022	5	Consideration of petitions/representations Received by the Committee.
8.	13.06.2022	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
9.	19.06.2022 (Delhi)	4	Consideration of petitions/representations received by the Committee.
10.	21.06.2022	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the
11.	28.06.2022	9	Consideration of petitions/representations received by the Committee.
12.	05.07.2022	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.

13.	12.07.2022	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
14.	19.07.2022	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
15.	26.07.2022	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
16.	31.07.2022 (Delhi)	5	Chalking out study tour to the State of Tamil Nadu.
17.	02.08.2022 (Chennai)	5	Discussion with the Secretary, Tamil Nadu Legislative Assembly, Chennai.
18.	04.08.2022 (Ooty)	5	Change the Itinerary of the study tour programme.
19.	06.08.2022 (Coimbatore)	5	Consideration of various petitions/representations received by the Committee.
20.	16.08.2022	7	Consideration of various petitions/representations received by the Committee.
21.	23.08.2022	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
22.	01.09.2022 (Yamunanagar)	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
23.	07.09.2022	7	Consideration of various petitions/representations received by the Committee.
24.	13.09.2022	9	Confirmation of the Proceedings & consideration of various petitions/representations received by the Committee.
25.	20.09.2022	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.

26.	27.09.2022	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
27.	06.10.2022	5	Consideration of petitions/representations received by the Committee and confirmation of the proceedings.
28.	11.10.2022	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
29.	15.10.2022 (Gurugram)	4	Consideration of petitions/representations received by the Committee.
30.	18.10.2022	9	Consideration of petitions/representations received by the Committee.
31.	02.11.2022	6	Consideration of petitions/representations received by the Committee.
32.	09.11.2022	4	Consideration of petitions/representations received by the Committee.
33.	15.11.2022	9	Confirmation of the proceedings & consideration.
34.	22.11.2022	8	Consideration of petitions/representations received by the Committee.
35.	29.11.2022	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
36.	13.12.2022	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
37.	03.01.2023	6	Consideration of petitions/representations received by the Committee.
38.	10.01.2023	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
39.	17.01.2023 (Gurugram)	6	Chalking out study programme.

40.	18.01.2023 (Chennai)	4	Discussion with the Special Secretary, Tamil Nadu Legislative Assembly, Chennai.
41.	19.01.2023 (Madurai)	5	Scrutiny of the Tamil Nadu Legislative Assembly Rules.
42.	20.01.2023 (Ramesawarm)	5	Scrutiny of the Tamil Nadu Payment of Salaries Act, 1951.
43.	21.01.2023 (Kanyakumari)	5	Scrutiny of the Brochure on Committee on Petitions of the Tamil Nadu Legislative Assembly.
44.	24.01.2023	9	Confirmation of the Proceedings & consideration of various petitions/representations received by the Committee.
45.	31.01.2023	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
46.	08.02.2023 (Gurugram)	6	Drafting of the 12th Report.
47.	14.02.2023	5	Drafting of the 12th Report.
48.	28.02.2023	7	Drafting of the 12th Report and confirmation of the proceedings.
49.	12.03.2023	5	Finalization of the 12th Report.

Review for the year 2022-23

The Committee on Local Bodies and Panchayati Raj Institutions for the year 2022-23 consisting of nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 20th April, 2022 vide Notification No. LB/PRIC-1/2022-2023/47, dated 20th April, 2022.

Sh. Narender Gupta, MLA was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The name of Members of the Committee and number of meetings attended by each of them out of the total number of **37** meetings held during the period under review i.e., for the year 2022-23 are given below: -

Sr. No.	Name of the Member	Number of Meetings Attended	
1.	Shri Narender Gupta, M.L.A.	Chairperson	24
2.	*Dr. Raghuvir Singh Kadian, M.L.A.	Member	00
3.	Shri Ghanshyam Saraf, M.L.A.	Member	31
4.	Shri Bishan Lal Saini, M.L.A.	Member	33
5.	Smt. Seema Trikha, M.L.A.	Member	24
6.	Shri Bishamber Singh M.L.A.	Member	23
7.	Shri Neeraj Sharma, M.L.A.	Member	21
8.	Shri Surender Panwar, M.L.A.	Member	18
9.	Shri Rakesh Daultabad, M.L.A.	Member	01
10.	**Shri Dura Ram, M.L.A.	Member	10
11.	**Shri. Mamman Khan, M.L.A.,	Spl.Invitee	11
12.	***Shri Jagdish Nayar, M.L.A.	Spl.Invitee	08

* Shri. Dr. Raghuvir Singh Kadian, M.L.A., has resigned from the Membership of the Committee on Local Bodies and Panchayati Raj Institutions on 04th May, 2022 and his resignation has been accepted by the Hon'ble Speaker w.e.f. 05th May, 2022 vide Notification No. HVS/LB/PRIC-1/2022-2023/48, dated 05th May, 2022.

** Shri Dura Ram, M.L.A. as Member and Shri Mamman Khan, M.L.A. as Special Invitee of the Committee w.e.f. 11th May, 2022 for the remaining period of the year 2022-23 vide Notification No. HVS/LB/PRIC-1/2022-2023/56, dated 11th May, 2022.

*** Shri Jagdish Nayar, M.L.A., was nominated as Special Invitee of the Committee w.e.f. 28th September, 2022 for the remaining period of the year 2022-23 vide Notification No. HVS/LB&PRIC-1/2022-2023/81, dated 29th September, 2022.

Reports Examined

The Committee examined/ scrutinized the Annual Technical Inspection Report (ATIR) on Local Bodies & Panchayati Raj Institutions for the year 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 & 2018-19, audited by the Principal Accountant General (Audit), Haryana, Urban Local Bodies Department, Haryana. and Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-2016, (Part-II (A), Gram Panchayats), (Part-II (B), Panchayat Samiti) and (Part-II (C), Zila Parishad audited by the Director, Local Audit Department, Haryana as per details given in the Report and its annotated reply submitted by the concerned department.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table: -

Sr. No.	Date of Meetings	Number of Members/ Special invitee Present	Business Transacted
1.	26.04.2022	07	Welcome Address and Discussion with the Representative of Principal Accountant General Office & Local Audit Department.
2.	10.05.2022	06	Discussion with the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding general functioning of the Municipal Bodies and following selected reports and Director, Development and Panchayats Department regarding General Functioning of the Panchayati Raj Institutions regarding general functioning and following selected reports: - (i) ATIR on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana; (ii) Report of the CAG of India of Efficacy of Implementation of 74 th Constitutional Amendment Act, audited by the Principal Accountant General (Audit) Haryana; (iii) 17 th Report of the Committee on Local Bodies & PRIs, Haryana Vidhan Sabha for the year 2021-22; (iv) Annual Audit Report of the Local Audit Department, Haryana on the accounts of Local Bodies and Panchayati Raj Institutions 2015-16, audited by the Director, Local Audit Department, Haryana.

3.	17.05.2022	06	Scrutiny of the replies to the paras related to the Development & Panchayats Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16, (Part-A, Gram Panchayats), audited by the Director, Local Audit Department, Haryana.
4.	24.05.2022	07	Oral Examination of the Additional Chief Secretary to Government, Haryana, Development & Panchayats Department in respect of replies to the paras of Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16, (Part-A, Gram Panchayats), audited by the Director, Local Audit Department, Haryana.
5.	07.06.2022	03	The Committee scrutinized of the replies to the paras related Urban Local Bodies Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16.
6.	16.06.2022	02	For want of quorum, no business could be transacted.
7.	21.06.2022	01	For want of quorum, no business could be transacted.
8.	28.06.2022	05	The Committee scrutiny of replies received from Urban Local Bodies Department, Haryana to the annotated paras of 17 th Report of the Committee on Local Bodies & Panchayati Raj Institutions, Haryana Vidhan Sabha, Part-I for the year 2021-22 and made the following observations/ Recommendations of the Committee.
9.	12.07.2022	07	Oral Examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department, Haryana in respect of replies to the annotated paras of 17 th Report of the Committee on Local Bodies & Panchayati Raj Institutions, Haryana Vidhan Sabha, Part-I for the year 2021-22.
10.	19.07.2022	08	Postponed the oral examination on request of the Additional Chief Secretary to Government Haryana, Development & Panchayats Department and the Committee scrutinized the replies to the

			paras related to the Development & Panchayats Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16,(Part-II (B), Panchayat Samiti) and made the following Observations/ Recommendations.
11.	28.07.2022	05	The Committee Discussion with the Principal Secretary to Government, Haryana, Urban Local Bodies Department on the spot visit inspection regarding various ongoing projects in Municipal Corporation, Faridabad.
12.	02.08.2022	08	The Committee scrutinized the replies to the paras related to the Development & Panchayats Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16, (Part-II (B), Panchayat Samiti), audited by the Director, Local Audit Department, Haryana.
13.	23.08.2022	06	The Committee scrutinized the replies to the paras related to the Development & Panchayats Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16, (Part-II (C), Zila Parishad audited by the Director, Local Audit Department, Haryana.
14.	30.08.2022	05	The Chairperson desired to postpone the oral examination of the Additional Chief Secretary to Government, Haryana Development & Panchayats Department and the Committee scrutinized the replies to the paras related to the Development & Panchayats Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16, (Part-II (C), Zila Parishad audited by the Director, Local Audit Department, Haryana.
15.	06.09.2022	06	Oral Examination of the Additional Chief Secretary to Government, Haryana, Development & Panchayats Department in respect of replies to the paras related to the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati

			Raj Institutions for the year 2015-16, (Part-II (B), Panchayat Samiti) and (Part-II (C) Zila Parishad, audited by the Director, Local Audit Department.
16.	15.09.2022	05	The Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
17.	20.09.2022	08	The Committee partly scrutinized the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
18.	27.09.2022	04	Resumption of scrutinized the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
19.	11.10.2022	03	Postponed the oral examination of the departmental representatives of Urban Local Bodies Department and the Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
20.	18.10.2022	06	Postponed the oral examination of the departmental representatives of Urban Local Bodies Department and the Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
21.	02.11.2022	03	Scrutiny of the replies to the paras relating to the Urban Local Bodies Department of the Annual

			Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16.
22	09.11.2022	07	Resumption of scrutiny of the replies to the paras relating to the Urban Local Bodies Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16 left over from the meeting held on 02.11.2022.
23.	15.11.2022	05	The Chairperson desired to postpone the oral examination due to unavoidable circumstances of the departmental representatives of the Urban Local Bodies Department, Haryana and Committee scrutinized of the replies to the paras related Urban Local Bodies Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16.
24.	25.11.2022	06	Resumption of scrutiny of the replies to the paras relating to the Urban Local Bodies Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-16 left over from the meeting held on 09.11.2022.
25.	01.12.2022	05	The Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
26.	06.12.2022	07	Postponed the oral examination on request of the departmental representatives of Urban Local Bodies Department and the Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.

27.	13.12.2022	04	Postponed the oral examination on request of the Additional Chief Secretary to Government Haryana, Development & Panchayats Department for non-supply of replies to the annotated paras 17 th Report of the Committee on Local Bodies & Panchayati Raj Institutions of Haryana Vidhan Sabha for the year 2021-22 and annotated paras of Annual Technical Inspection Report (ATIR) on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit), Haryana.
28.	20.12.2022	06	Oral examination of the Additional Chief Secretary to Government Haryana, Urban Local Bodies Department regarding observations/recommendations made by the Committee during on-the-spot- inspection of the various ongoing projects in Municipal Corporation, Faridabad conducted on 28.07.2022.
29.	03.01.2023	07	Resumption of scrutiny of the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
30.	10.01.2023	05	Oral examination of the Additional Chief Secretary to Government Haryana, Development & Panchayats Department regarding non-supply of replies to the annotated paras 17 th Report of the Committee on Local Bodies & Panchayati Raj Institutions of Haryana Vidhan Sabha for the year 2021-22 and annotated paras of Annual Technical Inspection Report (ATIR) on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit), Haryana.
31.	20.01.2023	06	The Committee discussed regarding 17 th Report of the Committee on Local Bodies & Panchayati Raj Institutions of Haryana Vidhan Sabha for the year 2021-22, (Part-II) Municipal Corporation Faridabad and made the following observation/recommendations of the Committee.
32.	24.01.2023	07	The Committee scrutinized the replies to the paras

			related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
33.	31.01.2023	06	Oral examination of the Additional Chief Secretary to Government Haryana, Urban Local Bodies Department in respect of the replies to the paras of the Annual Technical Inspection Report (ATIR) on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
34.	07.02.2023	04	The Committee resumption of scrutiny of the replies to the paras related to the Urban Local Bodies Department of the (ATIR) Annual Technical Inspection Report on Panchayati Raj Institutions & Urban Local Bodies for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit) Haryana.
35.	14.02.2023	07	The Committee partly drafting of the 18 th report of the Committee for the year 2022-23.
36.	04.03.2023	03	For want of quorum, no business could be transacted.
37.	10.03.2023	05	The Committee partly drafting and Finalization of the 18 th report of the Committee for the year 2022-23 on the account of Annual Technical Inspection Report (ATIR) on Local Bodies & Panchayati Raj Institutions for the year 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, & Annual Technical Inspection Report (ATIR) on Local Bodies & Panchayati Raj Institutions for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit), Haryana, Urban Local Bodies Department, Haryana. and Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-2016, (Part-II (A), Gram Panchayats), (Part-II (B), Panchayat Samiti) and (Part-II (C), Zila Parishad audited by the Director, Local Audit Department, Haryana.

The Committee held its own meetings at places of outside Chandigarh as details given below: -

Sr. No.	Dates of meeting	Places of meeting
1	28.07.2022	Faridabad
2	15.06.2022	Mussoorie (Uttarakhand)
3	02.11.2022	New Delhi
4	25.11.2022	Gurugram
5	01.12.2023	New Delhi
6	20.12.2022	Faridabad
7	04.03.2023	New Delhi

REPORTS PRESENTED

The Committee presented its 18th Report on the account of Annual Technical Inspection Report (ATIR) on Local Bodies & Panchayati Raj Institutions for the year 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, & Annual Technical Inspection Report (ATIR) on Local Bodies & Panchayati Raj Institutions for the year 2017-18 & 2018-19, audited by the Principal Accountant General (Audit), Haryana, Urban Local Bodies Department, Haryana. and Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2015-2016, (Part-II (A), Gram Panchayats), (Part-II (B), Panchayat Samiti) and (Part-II (C), Zila Parishad audited by the Director, Local Audit Department, Haryana.

PROCEEDINGS

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**SUBJECT COMMITTEE ON PUBLIC HEALTH,
IRRIGATION, POWER AND PUBLIC WORKS (BUILDINGS & ROADS)**

The Subject Committee on Public Health, Irrigation, Power and Public Works (Buildings & Roads) for the year 2022-2023 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 20th April, 2022. Shri Deepak Mangla, MLA was appointed as the Chairperson of the Subject Committee by the Speaker.

The Committee held 50 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:—

(Period from 01.04.2022 to 31.03.2023)

Sr. No.	Name of Members	Numbers of Meetings attended	
1.	Shri Deepak Mangla, M.L.A.	Chairperson	39
2.	Shri Vinod Bhayna, M.L.A.	Member	44
3.	Shri Lila Ram, M.L.A.	Member	43
4.	Ch. Aftab Ahmed, M.L.A.	Member	23
5.	Shri Dharam Singh Chhoker, M.L.A.	Member	10
6.	Dr. Krishan Lal Middha, M.L.A.	Member	43
7.	Shri Praveen Dagar, M.L.A.	Member	32
8.	Ch. Mamman Khan, M.L.A.	Member	26
9.	Shri Shamsher Singh Gogi, M.L.A.	Member	23
10.	*Shri Sanjay Singh, M.L.A.	Special Invitee	01
11.	*Shri Satya Prakash, M.L.A.	Special Invitee	18

* Shri Sanjay Singh, M.L.A., & Shri Satya Prakash, M.L.A. were nominated as Special Invitees to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 11.05.2022 vide notification No. PHIP&PW (B&R) C-1/2022-2023/52, dated 11th May, 2023 for the remaining period of the year 2022-23.

Meetings held and Business transacted

The details showing dates of meetings held, the number of members present and the business transacted in each meeting are given in the following table:–

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1	2	3	4
1.	26.04.2022	06	The Deputy Secretary, Haryana Vidhan Sabha welcomed the Chairperson & Members of the Subject Committee and explained the scope and functions of the Committee.
2.	04.05.2022	08	The Committee framed the questionnaire of various Departments.
3.	11.05.2022	10	Oral examination of the Additional Chief Secretary to Government, Haryana, Irrigation & Water Resources Department in respect of replies to the questionnaire framed by the Committee in the financial year 2021-2022 from Q. No. 01 to 29.
4.	17.05.2022	08	The Committee framed the questionnaire for improvement in various Departments.
5.	25.05.2022	06	The Committee framed the questionnaire for improvement in various Departments.
6.	01.06.2022	08	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department, upon the new ongoing projects, five-year plan and budget allocation for the ongoing schemes of the during the financial year 2022-2023.
7.	07.06.2022	03	The Committee framed the questionnaire for improvement in various Departments.
8.	29.06.2022	08	The Committee oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department in respect of replies to the questionnaire framed by the Committee in the financial year 2021-2022 from Q. No. 01 to 29.
9.	06.07.2022 Faridabad	06	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2021-2022 for improvement in Public Health Engineering Department.

10.	13.07.2022	07	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2021-2022 for improvement in Public Health Engineering Department and the Committee also framed the questionnaire for improvement in various Departments.
11.	20.07.2022	10	The Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department and the Committee also framed the questionnaire for improvement in various Departments.
12.	27.07.2022	08	Oral examination of the Additional Chief Secretary to Government, Haryana, Irrigation & Water Resources Department, upon the new ongoing projects, five-year plan and budget allocation for the ongoing schemes of the during the financial year 2022-2023.
13.	03.08.2022	06	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
14.	17.08.2022	10	Oral examination of the Additional Chief Secretary to Government Haryana, Public Works (Buildings & Roads) Department in respect of replies to the questionnaire (Q.No.1 to 43) framed by the Committee in the financial year 2021-2022
15.	23.08.2022	06	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2021-22 for improvement in Public Works (Buildings & Roads) Department.
16.	31.08.2022	06	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department, upon the new ongoing projects, five-year plan and budget allocation for the ongoing schemes of the during the financial year 2022-2023.
17.	07.09.2022	09	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2021-22 for improvement in Public Works (Buildings & Roads) Department.

18.	14.09.2022	08	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2021-22 for improvement in Public Works (Buildings & Roads) Department.
19.	20.09.2022	09	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2021-22 for improvement in Public Works (Buildings & Roads) Department.
20.	28.09.2022	08	Resumption of oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (Buildings & Roads) Department in respect of leftover agenda from the meeting held on 17.08.2022.
21.	06.10.2022 (Gurugram)	06	The Committee partly scrutinized the replies to the questionnaire received from the Power Department.
22.	07.10.2022 (Jaipur)	05	The Committee discussed with the Secretary and other senior Officers of the Rajasthan Legislative Assembly on the matters of common interest of both the States.
23.	09.10.2022 (Jwai)	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Power Department.
24.	10.10.2022 (Mount Abu)	05	The Committee partly scrutinized the replies to the questionnaire framed by the Committee in the financial year 2019, 2020 and 2021 for improvement in Public Works (Buildings & Roads) Department.
25.	12.10.2022 (Udaipur)	05	The Committee partly scrutinized the replies to the questionnaire framed by the Committee in the financial year 2019, 2020 and 2021 for improvement in Public Works (Buildings & Roads) Department.
26.	13.10.2022 (Jaipur)	04	The Committee reviewed the study tour programme undertaken by the Committee to the state of Rajasthan w.e.f.07.10.2022 to 13.10.2022
27.	18.10.2022	07	The Committee scrutinized the replies to the questionnaire (Q.No.1 to 33) framed by the Committee for improvement in Power Department.
28.	04.11.2022	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Works (Buildings & Roads) Department.

29.	10.11.2022	04	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Works (Buildings & Roads) Department.
30.	15.11.2022	07	The Committee scrutinized the replies to the questionnaire (Q.No.1 to 28) framed by the Committee for improvement in Power Department.
31.	23.11.2022	06	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
32.	27.11.2022 (Gurugram)	06	The Committee discussed regarding the study tour to be taken to the State of Sikkim. The Committee also discussed the matters of common interest of both the States.i.e., Haryana & Sikkim.
33.	29.11.2022 (Gangtok)	04	The Committee discussed with the Secretary and other senior Officers of the Sikkim Legislative Assembly on the matters of common interest of both the States.
34.	30.11.2022 (Nathula Pass)	04	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 33) framed by the Committee for improvement in Power Department.
35.	02.12.2022 (Darjeeling)	04	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 28) framed by the Committee for improvement in Irrigation & Water Resources Department.
36.	06.12.2022	05	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 28) framed by the Committee for improvement in Irrigation & Water Resources Department.
37.	13.12.2022	05	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 33) framed by the Committee for improvement in Power Department.
38.	18.12.2022	06	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
39.	04.01.2023	04	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 28) framed by the Committee for improvement in Irrigation & Water Resources Department.

40.	11.01.2023	08	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department, in respect of replies to the questionnaire (Q.No.1-50) framed by the Committee.
41.	18.01.2023	06	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 33) framed by the Committee for improvement in Power Department.
42.	23.01.2023 (Palwal)	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
43.	01.02.2023	07	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 28) framed by the Committee for improvement in Irrigation & Water Resources Department.
44.	05.02.2023 Gurugram	03	The Committee framed the questionnaire to be discussed during the meeting which is to be held with the Hon'ble Speaker/Principal Secretary of Uttar Pradesh Vidhan Sabha on 07.02.2023 at 12.00 Noon at Lucknow.
45.	07.02.2023 Lucknow (Uttar Pradesh)	04	The Committee discussed with the Hon'ble Speaker, Uttar Pradesh Legislative Assembly at Lucknow on E-Vidhan project/Formation of various groups of MLAs.
46.	08.02.2023 Ayodhya (Uttar Pradesh)	04	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Power Department (Q. Nos. 1 to 33) for the year 2022-23.
47.	09.02.2023 Varanasi (Uttar Pradesh)	04	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 28) framed by the Committee for improvement in Irrigation & Water Resources Department.
48.	10.02.2023 Kanpur (Uttar Pradesh)	03	The Committee scrutinized the replies to the questionnaire (Q. Nos. 1 to 28) framed by the Committee for improvement in Irrigation & Water Resources Department.
49.	15.02.2023	06	Oral examination of the Additional Chief Secretary to Government Haryana, Public Works (Buildings & Roads) Department in respect of replies to the questionnaire (Q.No.1 to 41) framed by the Committee in the financial year 2022-2023

50.	25.02.2022	05	The Committee drafted and finalized 9 th Report of the Subject Committee on Public Health, Irrigation, Power and Public Works (Buildings & Roads) for the year 2021-2022.
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The Committee held **50** meetings (at Chandigarh and outside Chandigarh).

Report presented

The Subject Committee presented the Tenth Report for the year 2022-2023 to the House on 22.03.2023.

Proceedings

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Review of the years 2022-2023

The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services.

The Hon'ble Speaker, Haryana Vidhan Sabha has been pleased to nominate the following Members to serve on the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2022-2023 under Rule 279-A of the amended Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide Notification No. HVS/E&H/1/2022-2023/45 dated 20th April, 2022.

Sr. No.	Name of the Members	Number of the meetings attended
1.	Smt. Seema Trikha, MLA	26
2.	Shri Jagdish Nayar, MLA	21
3.	Smt. Naina Singh Chautala, MLA	11
4.	Smt. Nirmal Rani, MLA	33
5.	Shri Shamsher Singh Gogi, MLA	25
6.	Smt. Shailly, MLA	25
7.	Shri Shishpal Singh, MLA	26
8.	Shri Nayan Pal Rawat, MLA	3
9.	Shri Indu Raj, MLA	28
*10	Mohd. Ilyas, MLA	22
**11	Shri Bhavya Bishnoi, MLA	4

* Mohd. Ilyas, MLA nominated as Special Invitee of the Committee vide Notification No. HVS/E&H/1/2022-2023/58 dated 20th June, 2022 for the remaining period of 2022-2023.

** Shri Bhavya Bishnoi, MLA nominated as Special Invitee of the Committee vide Notification No. HVS/E&H/1/2022-2023/82 dated 24th November, 2022 for the remaining period of 2022-2023.

Meetings held & business transacted.

The details showing the dates of meetings held the number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	No. of Members present	Business Transacted
1	26.04.2022	7	Welcome address/ Discussion on the Scope and functions of the Committee.
2	10.05.2022	8	The Committee scrutinized the replies received from Medical Education and & Research Department.

3	17.5.2022	5	The Committee scrutinized the replies received from Higher Education Department.
4	24.05.2022	8	The Committee conducted oral examination of the Additional Chief Secretary to Government of Haryana, Health Services Department and the Director General, Health Services Department, Haryana in respect of implementation/action taken/ observation/ Recommendations of 7 th Report of the Committee.
5	31.05.2022	7	The Committee scrutinized the replies received from Medical Education and & Research Department.
6	07.06.2022	1 (one Special Invitee)	No business transacted due to want of quorum.
7	21.06.2022	5	i) In the absence of Chairperson (Smt. Nirmal Rani), a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee scrutinized the replies received from Health Services Department.
8	28.06.2022	5	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee also scrutinized the reply received from School Education Department.
9	05.07.2022	7	The Committee examined orally the Additional Chief Secretary to Government of Haryana, School Education Department and the Director, School Education Department.
10	12.07.2022	6	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.

			ii) The Committee also scrutinized the replies received from Medical Education & research Department. iii) The Committee also decided to undertake the study tour programme to the Union Territory of Jammu and Kashmir w.e.f. 20.7.2022 to 24.7.2022 by Air/by road.
11	21.07.2022 (Srinagar)	3	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee discussed with the Hon'ble Lt. Governor J&K (UT) on common interest of both States/UT.
12	23.07.2022 (Pehalgam) J&K	3	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee reviewed the study tour programme to the Union Territory J&K.
13	27.07.2022	6	The Committee scrutinized the replies received from Medical Education and & Research Department.
14	02.08.2022	8	The Committee scrutinized the replies received from Technical Education Department.
15	16.08.2022	5	i) In the absence of Chairperson (Smt. Nirmal Rani), a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee scrutinized the replies received from Medical Education & Research Department.
16	23.08.2022	6	The Committee scrutinized the replies received from Technical Education Department.
17	30.08.2022	5	The Committee conducted oral examination of the Principal Secretary to Government of

			Haryana, Technical Education Department and the Director General, Technical Education Department.
18	06.09.2022	8	The Committee scrutinized the replies received from Technical Education Department.
19	13.09.2022	8	The Committee conducted oral examination of the Additional Chief Secretary to Government of Haryana, Medical Education & Research Department and the Director, Medical Education & Research Department.
20	20.09.2022	7	The Committee scrutinized the replies received from Health Services Department.
21	27.09.2022	4	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee scrutinized the replies received from School Education Department.
22	04.10.2022	4	i) In the absence of Chairperson (Smt. Seema Trikha), Smt. Shailly, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee scrutinized the replies received from Health Services Department.
23	11.10.2022	5	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee scrutinized the replies received from Technical Education Department.
24	18.10.2022	3	The Committee scrutinized the replies received from Health Services Department.
25	09.11.2022	7	The Committee scrutinized the replies received from Medical Education & Research Department and the Director, Medical Education & Research Department.

26	15.11.2022	7	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee examined orally the Additional Chief Secretary to Government of Haryana, School Education Department and the Director, School Education Department.
27	22.11.2022	2 (one special invitee)	No business transacted due to want of quorum.
28	03.12.2022 (New Delhi)	1	No business transacted due to want of quorum.
29	16.12.2022 (Palwal), Haryana	6	The Committee conducted spot visit/meeting with the Commissioner & Secretary to Government of Haryana, Skill Development & Industrial Training Department, District Administration, Palwal, School Education Department and Health Department, Palwal.
30	20.12.2022	5	The Committee scrutinized the replies received from the Medical Education & Research Department.
31	03.01.2023	7	The Committee scrutinized the replies received from the Higher Education Department.
32	10.01.2023	8	The Committee scrutinized the replies received from the Higher Education Department.
33	21.01.2023 (Karnal)	6	The Committee conducted spot visit/inspection/meeting with the Director, Medical Education & Research Department, Deputy Commissioner Karnal, Director General, Health Services, Director, Kalapana Chawla Government Medical College & Hospital, Karnal and Chief Medical Officer, Karnal.
34	24.01.2023	7	The Committee scrutinized the replies received from Medical Education &

			Research Department. The Committee also decided to its study tour to the state of Goa w.e.f. 5.2.2023 to 8.2.2023.
35	31.01.2023	7	The Committee conducted oral examination of the Principal Secretary to Government of Haryana, Higher Education Department and the Director, Higher Department.
36	04.02.2023 (Gurugram)	5	The Committee made slight changes in its tour programme to the state of Goa.
37	07.02.2023 (Panjim), Goa	3	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee held detailed discussion with the officers of Goa Legislative Assembly on the matter of common interests.
38	08.2.2023 (Morjim), Goa	3	i) In the absence of Chairperson (Smt. Seema Trikha), Shri Jagdish Nayar, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. ii) The Committee held its own meeting at Morjim (Goa) and discussed about the schemes and policies run by the Goa Government.
39	10.02.2023 (Gurugram)	6	The Committee conducted oral examination of the Additional Chief Secretary to Government of Haryana, Medical Education & Research Department and the Director, Medical Education & Research Department.
40	04.03.2023 (New Delhi)	5	(i) The Chairperson confirmed some of the proceedings of the Committee. (ii) The Committee drafted and finalized the Eighth Report of the Committee.

**REVIEW OF THE COMMITTEE ON VIOLATION OF PROTOCOL
NORMS AND CONTEMPTUOUS BEHAVIOR OF GOVERNMENT
OFFICERS WITH MEMBERS OF HARYANA VIDHAN SABHA FOR THE
YEAR 2022-23**

The Committee on Violation of Protocol norms and Contemptuous behavior of Government Officers with Members of Haryana Vidhan Sabha consisting of eight members was nominated by the Hon'ble Speaker on 22nd June, 2022 under Rule 204 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly continued to function during the period under Review. Shri Aseem Goel, M.L.A was nominated as Chairperson of the Committee by the Hon'ble Speaker.

The Committee on Violation of Protocol norms and Contemptuous behavior of Government Officers with Members of Haryana Vidhan Sabha held total number of 08 Meetings during the period under review. During the period no report was presented by the Committee.

Names of the Members and number of Meetings attended by each of them are as follows:-

Sr. No.	Name of Member	Designation	Number of Meetings Attended
1.	Shri. Assem Goel, MLA	Chairperson	8
2.	Shri Bharat Bhushan Batra, MLA	Member	4
3.	Shri Parmod Kumar Vij, MLA	Member	4
4.	ShriMohan Lal Badoli, MLA	Member	7
5.	Shri Jogi Ram Sihag, MLA	Member	6
6.	Shri Narender Gupta, MLA	Member	6
7.	Shri Nayan Pal Rawat, MLA	Member	3
8.	Smt. Renu Bala, MLA	Member	5

MEETING HELD AND BUSINESS TRANSACTED

Sr. No	Dates of Meeting	Members Present	Business Transacted
1.	12.07.2022	7	Hon'ble Speaker attended the meeting. The Committee discussed the scope and functions of the newly constituted Committee. The Committee also decided to call the Chief Secretary to Government, Haryana and Director General of Police, Haryana to discuss the matter of sensitizing the Government Officers to follow protocol norms and guidelines issued by the Government of India, Department of Personnel & Training from time to time.
2.	19.07.2022	7	The Committee discussed the scope and functions of the Committee. The Committee held discussion with Shri Sanjeev Kaushal (IAS), Chief Secretary to Government, Haryana, Shri Ashok Kumar Meena, Secretary to Government, Haryana, Personnel Department, Shri Sandeep Khirwar(IPS), A.D.G.P., Law and Order and Shri Sanjay Kumar (IPS), I.G. Law and Order regarding sensitization of Government Officers to follow protocol norms and guidelines issued by the Government of India, Department of Personnel & Training from time to time.
3.	30.11.2022	2	Quorum was not constituted.
4.	13.12.2022	7	The Committee discussed the matter referred by Hon'ble Speaker of non-supplying of replies by various Government Departments to the queries submitted by the Hon'ble Members as per Rule 45-A of the Rules of Procedure and conduct of business in Haryana Legislative Assembly. The Committee has also decided to orally examine the Additional Chief Secretary to Government, Haryana, Department of Agriculture and Farmers Welfare, Haryana regarding non-supply of reply to the query No.41, the Additional Chief Secretary to Government, Haryana, Development and Panchayats Department regarding non-supply of reply to the query No. 44 and the Chief Secretary to Government, Haryana regarding non -supply of reply to the query No. 51.

5.	20.12.20 22	4	* The Committee orally examined Shri Sanjeev Kaushal (IAS), Chief Secretary to Government, Haryana and Shri Pankaj, Special Secretary to Government, Haryana regarding non -supply of reply to the query No. 51. ** The Committee orally examined Shri Anil Malik (IAS), Additional Chief Secretary to Government, Haryana and Shri Sanjay Joon (IAS), Director General, Development and Panchayats Department, Haryana regarding non-supply of reply to the query No.44
6.	10.01.20 23	6	* The Committee orally examined Dr. Sumita Misra (IAS), Additional Chief Secretary to Government, Haryana and Shri Amarjit Singh Mann (Retd. IAS), Advisor, Agriculture and Farmers Welfare Department regarding non-supply of reply to the query No. 41. ** The Committee orally examined Shri T.V.S.N Prasad (IAS), Additional Chief Secretary to Government, Haryana, Shri Vinay Singh (IAS), Secretary Home and Shri P.K. Agrawal (IPS), Director General of Police, Home Department regarding non-supply of reply to the query No.53 and 54. *** The Committee orally examined Dr. G. Anupama (IAS), Additional Chief Secretary to Government, Haryana, Dr. J.S. Punia, Director Health Services and Dr. Rajesh Bali, M.O., Health Department regarding non-supply of reply to the query No.58 and 59. **** The Committee orally examined Shri Arun Kumar Gupta (IAS), Additional Chief Secretary to Government, Haryana, Shri D.K. Behera (IAS), Director General, Shri Abhishek Meena (IAS), Additional Commissioner, M.C. Faridabad and Shri Ashok Rathee, Chief Engineer, Urban Local Bodies Department regarding non-supply of reply to the query No.56
7.	31.01.20 23	5	* The Committee orally examined Dr. G. Anupama (IAS), Additional Chief Secretary to Government, Haryana, Health Department, Haryana, Dr. Sonia Trikha, DGHS, Dr. J.S. Punia, DHS and Dr. Rajesh Bali, M.O., Health Department regarding non-supply of reply to the query No.58 and 59.

			** The Committee has Considered the matter referred by Hon'ble Speaker regarding the allegations levelled by Shri Jagbir Singh Malik, MLA-Gohana of wrong and incomplete information of the queries no.42(D), 36 and 25 and Un-starred question no.14/13/308 in Haryana Vidhan Sabha provided to him by the concerned departments.
8.	07.02.20 23	5	The Committee has considered the replies of Departmental Representatives given during oral examination regarding delay in supply of replies to the queries.